

LOK SABHA

List of Questions for ORAL ANSWERS

Monday, August 7, 2023/Sravana 16, 1945 (Saka)

(Ministries of Corporate Affairs; Culture; Development of North Eastern Region; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Tribal Affairs)

(कॉरपोरेट कार्य; संस्कृति; उत्तर-पूर्वी क्षेत्र विकास; शिक्षा; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार; कौशल विकास और उद्यमशीलता; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Development of Eco-Tourism Circuits under SDS

†*241. SHRI RAJENDRA AGRAWAL:
SHRI RAMESH CHANDRA MAJHI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the Eco-Tourism Circuits developed in the country including Uttar Pradesh and Odisha under the Swadesh Darshan Scheme (SDS);

(b) the funds sanctioned for the said tourism circuits during the last three years;

(c) the number of projects in Uttar Pradesh and Odisha under the said tourism circuit which are not completed yet and the date by which the said projects are likely to be completed;

(d) whether the Government proposes to cover Hastinapur Wildlife Sanctuary and Nabarangpur Wildlife Sanctuary in the said circuit under SDS in consultation with the State Government; and

(e) if so, the details thereof?

Mission Mode Recruitment in Central Universities/IITs

*242. SHRI A. RAJA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that only a few faculty members were recruited in the Central Universities (CUs) during the Mission Mode period while more than 6000 teaching posts are still lying vacant;

(b) whether the Indian Institute of Technology (IIT) has recruited only a few faculty members whereas more than 4000 posts are still vacant;

(c) if so, the reasons for the shortfall including in the category of Scheduled Castes & Scheduled Tribes in respect of above; and

(d) whether the Government intends to fill all the vacant posts including reserved categories in IITs and CUs, if so, the time-frame for recruitment and if not, the reasons therefor?

Decriminalisation of Compoundable Offences under Companies Act, 2013

†*243. SHRI ANIL FIROJIYA:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the details of the manner in which the Government is working to clear its pending cases by taking steps towards decriminalizing compoundable offences under the Companies Act, 2013 and showing strong commitment to ease of doing business;

(b) whether any agreement has been signed between the Institute of Chartered Accountants of India and the Chartered Accountants of the Maldives; and

(c) if so, the details thereof?

Reforms in EPF and ESI

†*244. SHRIMATI RAMA DEVI:
MS. LOCKET CHATTERJEE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to bring reform in the Employees' Provident Fund (EPF) and Employees' State Insurance (ESI) for the better future of the workers working in the unorganized sectors across the country;

(b) if so, the details of the process thereon;

(c) the details of workers working in the unorganized sector during the last five years across the country, State-wise; and

(d) the number of workers covered under EPF and ESI across the country so far, State-wise?

Promotion of Foreign and Domestic Investment

†*245. SHRI MALOOK NAGAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the efforts made/being made by the Government to promote foreign and domestic investment so as to strengthen the country at the global level and to make it a five trillion dollar economy for which foreign and domestic investments are needed;

(b) the success achieved so far through the said efforts; and

(c) the amount of foreign and domestic investment made in the country during the last three years?

Ek Bharat Shreshtha Bharat

†*246. SHRI GAJANAN KIRTIKAR:
SHRIMATI DELKAR KALABEN
MOHANBHAI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken any initiative to increase cultural connectivity between different States under 'Ek Bharat Shreshtha Bharat' campaign;

(b) if so, the details thereof, State-wise;

(c) the steps being taken by the Government under the said campaign alongwith the future plans for Maharashtra, Dadra and Nagar Haveli and Daman & Diu; and

(d) the areas in which the Government plans to lay emphasis under the said campaign?

Infrastructural Facilities in Navodaya Vidyalayas

*247. SHRIMATI MANJULATA MANDAL:
SHRI DHANUSH M. KUMAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that most of the Navodaya Vidyalayas do not have adequate lab facility resulting

in huge problem for the children and if so, the details thereof and the corrective steps taken by the Government in this regard;

(b) the reasons for lack of basic facilities in the Navodaya Vidyalayas;

(c) the funds released for infrastructure facilities in Navodaya Vidyalayas, year-wise during the last three years and the current year;

(d) whether the Government has any data regarding the number of Government schools in the country particularly in Odisha and Tamil Nadu which have access to internet connections and smart-classes and if so, the details thereof;

(e) the number of students per computer in Government schools, State-wise, UT-wise and district-wise especially in Odisha and Tamil Nadu;

(f) the steps taken by the Government to ensure universal internet connectivity in public schools in the country; and

(g) the time by which this goal is likely to be achieved?

Infrastructural Development Projects in North Eastern Region

*248. SHRI JAGANNATH SARKAR:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर-पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details and the status of the key infrastructural development projects being undertaken in the North Eastern region; and

(b) the details of the progress of major road, rail, and air connectivity projects in the region?

Withdrawal of Cases

*249. SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO
MANDLIK:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether in the first phase plan, the Government had withdrawn 14,247 prosecutions during a special drive in 2017 and if so, whether the Government proposes to withdraw 7,338 prosecutions pending before various courts in the second drive;

(b) if so, the details thereof and the reasons therefor alongwith the steps taken/being taken by the Government in this regard;

(c) whether the Government has set up any committee in this regard to undertake a thorough review of all the pending cases and if so, the details thereof;

(d) whether the said committee has identified the long pending prosecutions for various offences for withdrawal;

(e) if so, the details thereof alongwith the nature of such cases and if not, the time by which it is likely to be done; and

(f) the manner in which this step will unclog the courts in the country and provide growth of corporate sector?

Extreme Weather Conditions

*250. DR. ALOK KUMAR SUMAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether devastating landslides, mud slides and unprecedented floods in various States are outcome of factors like mindless infrastructure projects in the country;

(b) if so, the details thereof;

(c) whether the problem of climate crisis will continue to cause damage every time causing extreme weather conditions including in Delhi; and

(d) if so, the details thereof?

Excessive Rain

*251. SHRI ASADUDDIN OWAISI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether after two cyclones in Southern States of the country rain in Northern States have caused havoc and if so, the details thereof;

(b) the total loss suffered to forests, flora and fauna due to these natural calamities;

(c) whether the Government has assessed the reasons for excessive rain in some parts and cyclone on the other from the environmental and climatic angle; and

(d) if so, the details thereof and guidelines issued to States in such calamities?

Setting up of World Class University

†*252. SHRI ARUN SAO:
SHRI MOHAN MANDAVI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has announced to set up a world class University in the country;

(b) if so, the details thereof and the decision taken by the Government in this regard;

(c) the details of places/Universities identified for setting up world class Universities, location/State-wise;

(d) the criteria fixed for selection of a world class University;

(e) whether provision has also been made to appoint teachers from abroad for teaching in the world class Universities and also to admit students from other countries;

(f) if so, the details thereof; and

(g) the time by which the said Universities are likely to come into existence in the country?

Surge in Food Prices

*253. DR. KALANIDHI VEERASWAMY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note of the recent surge in food prices and the extent to which inflation has impacted these prices;

(b) if so, the steps taken by the Government to address the significant increase in food prices resulting from inflationary pressures;

(c) the measures taken or proposed to be taken by the Government to mitigate the adverse effects of rising food prices on vulnerable populations, particularly those with limited financial resources;

(d) whether the Government is considering to provide subsidies or other financial assistance to consumers struggling with the increased cost of food, if so, the details thereof; and

(e) the details of the outline of a long-term plan to stabilize food prices and ensure affordability for consumers, particularly in light of ongoing inflationary pressures?

Funds Spent in Maharashtra Under NCF

*254. SHRIMATI POONAM MAHAJAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the quantum of funds spent in the State of Maharashtra since the inception of the National Culture Fund (NCF) Scheme;

(b) the quantum of funds allocated to various Institutions/Departments during the last five years and the details thereof, district-wise;

(c) whether the Government has chalked out any plan to increase the fund allocation to National Culture Fund (NCF) through donations and contributions from PSUs, banks and profit making private companies; and

(d) if so, the details thereof?

Projects under NESIDS and NLCPR for North East

*255. SHRI PALLAB LOCHAN DAS:
SHRI M. BADRUDDIN AJMAL:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर-पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the projects sanctioned/allocated under North East Special Infrastructure Development Scheme (NESIDS) and Non-Lapsable Central Pool of Resources for North East in Assam, particularly in Tezpur Lok Sabha Constituency;

(b) the current status of all the projects sanctioned under NESIDS and Non-Lapsable Central Pool of Resources for North East;

(c) if so, the details of the projects being implemented under the NESIDS in the region, project-wise and district-wise including the projects being implemented in Dhubri, Goalpara and South-Salmara-Mankachar districts of Assam; and

(d) the details of funds allocated for NESIDS since its inception and progress report of utilization?

Nationally Determined Contributions

*256. SHRI PARBHUBHAI NAGARBHAI
VASAVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the country is on the track to meet Nationally Determined Contributions under Paris Agreement;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether the country will be able to achieve the target of reducing the share of non-fossil fuel by forty per cent in power generation by 2030?

Diversion of Forest Land under FCA, 1980

*257. SHRI FEROZE VARUN GANDHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the projects for which forest land, which was obtained from Revenue and Forest Department for the purpose of Compensatory Afforestation (CA), were diverted since 2008 under Forest Conservation Act 1980, State-wise;

(b) the data of land area under each category, State/year-wise;

(c) the data of the land area in hectares where Compensatory Afforestation has been undertaken by the Government in the country since 2008;

(d) whether the Government has set up any mechanism to ensure compliance of Forest Rights Act, 2006 (FRA) in implementation of Compensatory Afforestation projects to protect forest rights of tribals and forest dwellers; and

(e) the steps taken by the Government to safeguard the rights of tribals and forest dwellers while disbursing Compensatory Afforestation funds to the States?

Preservation of Heritage Sites in Bihar

*258. SHRI DILESHWAR KAMAIT:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the steps taken by the Government to protect and preserve monuments and heritage sites in the State of Bihar; and

(b) the amount of funds allocated, utilised and disbursed for the preservation of monuments and heritage sites under the control of Archaeological Survey of India (ASI) in the State of Bihar, monument-wise during the last four years?

Skill Development Training

*259. SHRIMATI SAJDA AHMED:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the outcome of the skill development initiatives in the country, particularly in West Bengal, Bihar, Jharkhand and the Northeastern States;

(b) the steps taken by the Government to mitigate the imbalance of regional disparities in the implementation and effectiveness of skill development across the country which further exacerbates the challenges faced by job seekers in certain regions; and

(c) the details of the placement status in terms of skilled trainees during the last three years, State-wise and sector-wise?

NEW DELHI;
August 1, 2023
Shravana 10, 1945 (Saka)

Cess on Tobacco Products

*260. SHRI DHARAMBIR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the increase in cess on tobacco products has been kept in abeyance for more than last five years;

(b) if so, the details thereof;

(c) whether the Government plans any GST Council Session to deliberate on rate of rationalization; and

(d) if so, the details thereof?

UTPAL KUMAR SINGH
Secretary General

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LOK SABHA

List of Questions for WRITTEN ANSWERS

Monday, August 7, 2023/Sravana 16,1945(Saka)

(Ministries of Corporate Affairs; Culture; Development of North Eastern Region; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; उत्तर-पूर्वी क्षेत्र विकास; शिक्षा; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार; कौशल विकास और उद्यमशीलता; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

Revival of Sick PSUs

2761. SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Central Government is aware of the underperforming heavy value Public Sector Undertakings (PSUs);

(b) if so, the details and the names of such PSUs, State-wise;

(c) whether the Central Government has mooted a policy measure for reviving the sick units;

(d) if so, the details thereof; and

(e) the expected allocations that can, or that have been made as per the National Capital Goods Policy, 2016 for the revival of these units, State-wise?

Assessment of Education of Children with Disabilities

2762. SHRI RAJESHBHAI CHUDASAMA:
MS. DEBASREE CHAUDHURI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has conducted any assessment regarding the education of children with disabilities;

(b) if so, the details of percentage of the such children who are currently studying, State/UT-wise;

(c) whether the Government has adequate number of trained teachers to provide education to children with disabilities and children with special needs;

(d) whether the Government is providing any satellite based online education for these children, if so, the details thereof; and

(e) the steps being taken by the Government to provide maximum opportunity for education to the children with disabilities?

Promotion of Film Tourism

2763. SHRI SHIVAKUMAR C. UDASI:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI DILIP SAIKIA:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI DEVJI M. PATEL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any institutional framework for promoting 'Incredible India' through Film Tourism;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure ease of film making and upgradation of the existing studios to promote Film Tourism?

Increasing of Suicide Cases by Students

2764. SHRI NATARAJAN P.R.:
DR. ALOK KUMAR SUMAN:
SHRI PARTHIBAN S.R.:
DR. A. CHELLAKUMAR:
MS. CHANDRANI MURMU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the number of suicide cases have increased during the last five years in the country including in premier educational institutes like Indian Institutes of Technology (IITs), National Institutes of Technology (NITs), Central Universities, IISERs and Indian Institutes of Management (IIMs), AIIMS and if so, the details thereof, year-wise, caste-wise,

University-wise including student suicide in Odisha during the last five years;

(b) whether the cases of suicides is proportionately higher in case of students pursuing higher education and if so, the details thereof including the details of students suicide in Odisha during the last five years;

(c) whether the Government has initiated any investigation or fact finding committee to investigate the suicides and suspected death of students in IITs, IIMs, NITs in the country since 2014;

(d) whether the Government has issued any direction to all Premier Institutes to take stern action in case of compelled suicide in the country;

(e) the details of concrete steps taken or proposed to be taken by the Government to address the root cause of student suicide in these insititutions and Universities; and

(f) whether most of the students who died belonged to SC/ST and OBC category or came from poor economic background, if so, the details thereof and the action taken by the Government to tackle growing instances of caste discrimination and if not, the reasons therefor?

Delay in Transferring of Funds to Research Institutes

2765. SHRI SUBBARAYAN K.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there has been a delay in transfer of funds from Central agencies to top research institutes such as IITs and IISc due to which the purchases at these institutes are on hold and the scientists have not been paid for a few months; and

(b) if so, the details thereof and if not, the reasons therefor?

National Pension Scheme

2766. DR. A. CHELLAKUMAR:
SHRI RAJMOHAN UNNITHAN:
DR. MOHAMMAD JAWED:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is planning to offer its employees a guaranteed pension of about 50 per cent of the last pay drawn, under the National Pension Scheme (NPS);

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government will consider the demand for reverting to the Old Pension Scheme (OPS), considering multiple States, such as Himachal Pradesh, Chhattisgarh, Rajasthan and Punjab, have already implemented it and there is increasing demand for the same in the Central Government; and

(e) if so, the details thereof and if not, the reasons therefor?

Technologies to address Air Pollution

2767. SHRI ABDUL KHALEQUE:
SHRI HASNAIN MASOODI:
SHRI LAVU SRI KRISHNA
DEVARAYALU:
SHRI JAGANNATH SARKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is exploring the potential of BRMAPS to capture particulate matter in the highly polluted cities;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken any steps to explore and leverage the potential of other frontier technologies to address air pollution issues; and

(d) if so, the details thereof and if not, the reasons therefor?

Beedi Rolling Workers

2768. SHRI DIPSINH SHANKARSINH
RATHOD:
SHRI KAUSHALENDRA KUMAR:
SHRI MOHANBHAI KALYANJI
KUNDARIYA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has conducted any assessment of the number of women and children engaged in Beedi working industry and the impact of such work on their health;

(b) if so, the State-wise details of last ten years and if not, the reasons therefor;

(c) whether the Government launched any scheme for rehabilitation of women beedi workers so as to

provide them safe and healthy alternative livelihood;

(d) if so, the details of women benefitted from such schemes during the last five years, State-wise and year-wise;

(e) if not, the reasons therefor; and

(f) whether the Government is running any scheme for the rehabilitation of children engaged in Beedi Industry and to ensure quality education and career, if so, the details thereof?

Pollution due to Construction of Highways

2769. MS. CHANDRANI MURMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the construction of highways is causing pollution in a big way;

(b) the steps taken to monitor and control pollution due to construction of highways;

(c) the provisions for controlling such pollution and the penalty for non compliance of norms; and

(d) the construction companies penalised for non compliance of norms in Odisha?

Conservation of Dolphin

†2770. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Dolphin fish in the Ganga river is on the verge of extinction;

(b) if so, whether the Government proposes to make any efforts to increase the number of Dolphins continuously;

(c) if so, the details thereof along with the time by which the said efforts are likely to be made; and

(d) if not, the reasons therefor?

Plastic Waste Management Centres

2771. SHRI RATANSINH MAGANSINH RATHOD:
SHRI PATEL HASMUKHBHAI SOMABHAI:
SHRI G.M. SIDDESHWAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether plastic waste management centres have been set up in the country;

(b) if so, the details thereof;

(c) the steps taken/proposed to be taken by the Government to promote such centres across the country;

(d) whether the bulk of plastic trash in the country is handled by the unorganised sector, including ragpickers and waste-dealers (kabadiwalas); and

(e) if so, the initiatives taken/being taken by the Government to make them part of the overall plastic waste management system as they are serving essentially as aggregators of junked plastic stuff?

Proposal for Making Yoga Compulsory

2772. PROF. SOUGATA RAY:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal to make Yoga mandatory in school and college curriculum and for the students preparing for competitive examinations;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether it has come to the notice of the Government that some anti-social groups are trying to give Yoga a religious colour; and

(d) if so, the details thereof and the action taken by the Government in this regard?

Saksham Yojana

†2773. SHRIMATI JASKAUR MEENA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the salient features of Saksham Yojana;

(b) the details of the estimated funds under the said scheme;

(c) the number of the States across the country where the said scheme is likely to be implemented;

(d) the details of the target fixed under the said scheme;

- (e) whether the Government proposes to cover Rajasthan under the said scheme; and
 (f) if so, the details thereof and time by which Rajasthan is likely to be covered under the said scheme?

Lowest Price of Tobacco Products

2774. SHRI UNMESH BHAIYYASAHEB
 PATIL:
 DR. SUJAY RADHAKRISHNA VIKHE
 PATIL:
 DR. KRISHNA PAL SINGH YADAV:
 DR. HEENA VIJAYKUMAR GAVIT:
 DR. SHRIKANT EKNATH SHINDE:
 PROF. RITA BAHUGUNA JOSHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether India has one of the lowest prices for tobacco products and there is a need to increase taxes on tobacco products to utilize the additional revenue gained for cancer prevention and awareness, if so, the details thereof;
 (b) the details of the current tax burden on beedi, cigarette and smokeless tobacco products in India;
 (c) whether the Government has received any recommendations from any States to increase Compensation Cess on tobacco products; and
 (d) if so, the details thereof?

Financial Assistance to Meritorious Students under PM-USP CSSS

2775. SHRI C.R. PATIL:
 SHRI PRATAP CHANDRA SARANGI:
 DR. RAMAPATI RAM TRIPATHI:
 SHRI P.P. CHAUDHARY:
 SHRI MAHENDRA SINGH SOLANKY:
 SHRI ANURAG SHARMA:
 SHRI SANGAM LAL GUPTA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government provides financial assistance under Pradhan Mantri Uchchar Shiksha Protsahan (Central Sector Scheme for Scholarship), PM-USP (CSSS) to meritorious students who pursue distance learning courses after their class XII Board Examination;
 (b) if so, the details thereof and if not, the reasons therefor;
 (c) the details of the scholarships awarded till 2023, particularly to girls under the said scheme;

- (d) the data on the total beneficiaries of the said scheme from the States of Gujarat, Uttar Pradesh, Rajasthan, Odisha and Madhya Pradesh; and

- (e) whether the Government is planning to increase the scholarship amount at the graduation level considering the expenses of students studying in metropolitan cities?

GST Share of Maharashtra and Uttar Pradesh

- †2776. DR. CHANDRA SEN JADON:
 SHRI ARVIND GANPAT SAWANT:
 SHRI SANJAY JADHAV:
 SHRI VINAYAK RAUT:
 DR. SANGHMITRA MAURYA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the GST amount of Maharashtra and Uttar Pradesh to be paid by the Central Government;
 (b) the time by which the Central Government proposes to pay the Goods and Services Tax share of Maharashtra and Uttar Pradesh along with the reasons for withholding/delay in the payment;
 (c) whether the Government is planning to regularize the GST Payment so that none of the State Governments are deprived of their rightful funds on time; and
 (d) if so, the details thereof?

Pradhan Mantri Jan Dhan Yojana

- †2777. SHRIMATI KESHARI DEVI PATEL:
 SHRI BHAGIRATH CHOUDHARY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the date on which the Pradhan Mantri Jan Dhan Yojana was launched to provide economic support to women and the process of selection of beneficiaries thereunder;
 (b) whether any criteria has been fixed for the beneficiaries under the said scheme and if so, the details thereof;
 (c) the number of eligible women/youth beneficiaries under the said scheme in the country since its inception upto December 2022 and the State-wise and year-wise details thereof including Rajasthan and Prayagraj district of Uttar Pradesh; and

(d) the year-wise details of applicants, number of approved and remaining applicants, number of accounts opened and amount of benefit from the year 2019-20 to 2022-23 along with the district-wise details of women benefitted under the said scheme in Rajasthan and Uttar Pradesh?

Methods to Maximise Participation of NGOs

2778. DR. PON GAUTHAM SIGAMANI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether it is a fact that the Government is trying and evolving innovative methods to maximise the participation of Non-Governmental Organisations (NGOs) in the field of promotion and conservation of art and culture;

(b) whether it is also a fact that the Government is supporting the NGOs and voluntary organisations through its various schemes for participating in overall propagation of all forms of art and culture;

(c) if so, the details thereof; and

(d) whether it is also true that with the reduced allocation of funds this year, the Ministry cannot spend more money on art and culture from its sources?

Universities Covered under TEQIP-III

2779. COL. RAJYAVARDHAN RATHORE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the list of Universities covered under the Third phase of Technical Education Quality Improvement Programme (TEQIP), State-wise;

(b) the number of projects taken up and institutions set up in the State of Rajasthan as per the Collaborative Research Scheme and Competitive Research Scheme in ATUs;

(c) the framework adopted for analysis of the physical progress under TEQIP-III, measured in terms of four Project Development Objectives (PDOs), five Disbursement Linked Indicators (DLIs) and twenty one Key Performance Indicators (KPIs), State-wise;

(d) the details of the allocation of fund to the State of Rajasthan from the total project outlay of Rs. 2660 cr.; and

(e) the action plan adopted by the States for the implementation of 10-Point AICTE quality

mandates in Project Implementation Plan (PIP) for TEQIP-III?

Centrally Sponsored Schemes for West Bengal

2780. DR. SUKANTA MAJUMDAR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented in the State of West Bengal during the last four years and the current year, year-wise, scheme-wise, district-wise including North and South Dinajpur districts;

(b) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the last four years and the current year, year-wise, scheme-wise and district-wise;

(c) the details of physical targets set and achieved while implementing the above schemes during the last five years and the current year, year-wise, scheme-wise, district-wise;

(d) whether the Government has found any shortcomings while implementing the above schemes and if so, the details thereof including the steps taken to overcome those shortcomings; and

(e) whether there is time and cost overrun of any of the above scheme and if so, the details thereof?

Extension of GST Compensation

†2781. SHRI ARJUN LAL MEENA:
SHRI N.K. PREMACHANDRAN:
SHRIMATI SUMALATHA AMBAREESH:
SHRI NALIN KUMAR KATEEL:
SHRI D.K. SURESH:
SHRI POCHA BRAHMANANDA
REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of GST compensation due pending currently;

(b) whether GST compensation received by States forms a large part of their revenue;

(c) if so, whether the Government proposes to extend the time of Goods and Services Tax (GST) compensation for five years and to release amount of compensation to be paid to States, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government/GST Council has received any representation from State Governments including Karnataka and Kerala in this regard, if so, the details thereof and the action taken thereon;

(e) whether the Government has taken note that many States are suffering losses due to the shortfall of GST compensation, if so, the details thereof;

(f) whether the Government has made any estimate of the amount of losses suffered by the States due to the shortfall of GST compensation, if so, the details thereof for the last three years, State/year-wise; and

(g) whether the Government has considered loss of revenue to States from GST due to Covid-19, if so, the action taken by the Government to compensate the States for such loss?

PMKVY in Andhra Pradesh

2782. SHRI P.V. MIDHUN REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the work being undertaken under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in the State of Andhra Pradesh as on date along with the present status thereof;

(b) the details of the fund allocated and utilized for this purpose along with the number of beneficiaries during the last three years;

(c) whether only 22 percent of those certified under the Pradhan Mantri Kaushal Vikas Yojana have got placement; and

(d) the steps taken by the Government to increase the number of persons get employment?

Daily Wagers Working in Local Areas

†2783. SHRI SANJAY BHATIA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has launched any new scheme during the year 2022-23 for the betterment of daily wagers working in their local area so that they may not migrate to other States or regions for work;

(b) whether the Government proposes to move from “minimum wages” to “living wage”; and

(c) if so, the details of the measures taken by the Government along with the number of people likely to be benefitted therefrom?

National Wetland Inventory and Assessment

2784. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the wetlands mapped under the National Wetland Inventory and Assessment (NWIA) that have been geo-referenced and super-imposed on the satellite imagery, State-wise;

(b) whether the Government has initiated any programme for fully/partially funded State Governments to geo-reference the wetlands mapped under the NWIA; and

(c) if so, the details thereof and if not, the reasons therefor?

Charges by Commercial Banks

2785. SHRI K. MURALEEDHARAN:
SHRI BENNY BEHANAN:
SHRI RAJIV RANJAN SINGH *ALIAS*
LALAN SINGH:
SHRI DINESH CHANDRA YADAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there is a fine of rupees one thousand for not linking PAN with Aadhaar;

(b) whether the Government is aware that commercial banks are taking extra charges for SMS, cash deposits, ATM transactions to withdraw cash more than three times from other Bank ATMs and for not maintaining a minimum balance in saving/current accounts;

(c) if so, the details thereof;

(d) whether the Government has taken cognizance of the fact that service charges levied by banks are not affordable for the poorer sections/citizens and if so, the Government proposed to establish system to regulate service charges imposed by the banks; and

(e) if so, the details thereof?

Technically-qualified Women Professionals

2786. SHRI NARANBHAI KACHHADIYA:
SHRI DILIP SAIKIA:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI SUDHAKAR TUKARAM
SHRANGARE:

SHRI DEVJI M. PATEL:
SHRI Y. DEVENDRAPP:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details and number of technically-qualified women professionals in the total organised workforce in India including press and media of both Government and private sectors and annual number of such professionals increased since 2014, year-wise;

(b) the details of measures taken by the Government to provide conducive environment at workplaces and to create suitable opportunities to attract and retain such skilled women professionals;

(c) whether any study has been conducted to know the status and growth of technically-qualified women professionals in Indian workforce after the launch of the scheme "Beti Bachao-Beti Padhao" by the Government; and

(d) if so, the details thereof and if not, the reasons therefor?

Tax Compliance Issues

2787. MS. DEBASREE CHAUDHURI:
SHRI G.M. SIDDESHWAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is contemplating tax amendments/directives to resolve tax compliance issues that have arisen from the imposition of tax penalties on Indian importers & exporters between October 13, 2017 and January 10, 2019, similar to tax settlements made with foreign companies such as Vodafone & Cairn India;

(b) if so, the details thereof;

(c) whether the Government is considering to provide relief to the importers/exporters and stakeholders to prevent further strain caused by tax penalties incurred during the period between October 13, 2017 and January 10, 2019, which could worsen the industry's cash flow already impacted by COVID-19 pandemic; and

(d) if so, the details thereof?

Forest Cover

2788. SHRI RAM MOHAN NAIDU
KINJARAPU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the trend in forest cover in the State of Andhra Pradesh since 2015, year-wise;

(b) whether the State Government of Andhra Pradesh has submitted any proposals or plans for improving the green cover in the State;

(c) if so, the details of the proposed initiatives and the progress made for their implementation; and

(d) the number of forests that have been cleared in Andhra Pradesh since 2019?

Enhancement in CSR Activities of Companies

2789. SHRI DUSHYANT SINGH:
SHRIMATI POONAMBEN MAADAM:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has taken any measures to enhance Corporate Social Responsibility (CSR) activities of the company and to ensure their compliance with CSR regulations;

(b) if so, the details thereof, if not, the reasons therefor along with the details of the CSR work undertaken in Gujarat during the last one year, district-wise and development sector-wise;

(c) whether the Government has implemented any policy supporting and incentivizing Research and Development of innovative CSR projects and technologies which addresses societal and environmental challenges, if so, the details thereof; and

(d) the manner in which the Government assess the impact and effectiveness of the CSR activities undertaken by the companies?

Financial Allocation under Green Credit Programme

2790. SHRI RAVNEET SINGH BITTU:
SHRI MANICKAM TAGORE B.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Green Credit Scheme will incentivise a host of activities including afforestation programmes, water conservation, waste management and remedying air pollution by allowing individuals and organisations to generate green credits;

(b) whether these credits can be traded for money;

(c) whether the Government has sought public opinion on the said proposal, if so, the details thereof along with the general view of the public in this regard;

(d) the details of the total budgetary allocation made for this programme; and

(e) whether any criteria has been fixed for selection of sectors and the States/UTs for the implementation of the programme and if so, the details thereof?

Cases of Lightening

†2791. SHRI PRADEEP KUMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the cases of lightening strikes in the country during the current year, State-wise;

(b) the number of the people killed due to lightening strikes, State-wise;

(c) the details of assistance provided by the Government to the family members of such persons;

(d) whether the incidents of lightening have increased due to deforestation; and

(e) if so, the concrete steps being taken by the Government to check/prevent the incidents of lightening strikes?

Uniform Primary Education in Rural Areas

2792. SHRI G.M. SIDDESHWAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to implement the principle of equity in primary education in rural areas;

(b) if so, the details thereof;

(c) whether the Government proposes to prepare an action plan to strengthen the infrastructure and quality of primary education in rural areas;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

NIRF Rankings

2793. SHRI MANNE SRINIVAS REDDY:
SHRI Y.S. AVINASH REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the National Institutional Ranking Framework (NIRF) recently released the India Rankings for 2023 in Higher Education Institutions in five categories - overall, universities, colleges, research institutions and innovation and in eight subject domains - engineering, management, pharmacy, medical, dental, law, architecture and planning, agriculture and allied sectors and if so, the details thereof, State-wise;

(b) whether notwithstanding some of the criticisms on the methodology adopted and the parameters chosen by the Government, a scrutiny of the 2023 edition and available data on Higher Education raises some important issues warranting policy attention; and

(c) if so, the details thereof and corrective steps being taken?

Infrastructural Development at Ayodhya Ram Temple

2794. SHRI RAMESH CHAND BIND:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of infrastructure development proposed by the Government for the large number of domestic and foreign tourists who will be visiting Ayodhya Ram Temple after its inauguration;

(b) whether the Government has shortlisted new religious tourism sites for development in Uttar Pradesh; and

(c) if so, the details thereof?

Establishment of Centrally Sponsored Universities in Delhi

2795. SHRI PARVESH SAHIB SINGH
VERMA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether any centrally sponsored Universities have been established in Delhi during the last five years and if so, the details thereof;

(b) whether the Government has any proposal/ plan to open any Educational Institutions in the State; and

(c) whether the Government has any proposals/ plans to upgrade infrastructure in schools and colleges in Delhi?

Opening of Research Park to Promote Science & Technology

2796. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any plans to open a research park to promote science and technology in Pollachi, Tamil Nadu and if so, the details thereof; and

(b) if not, the reasons therefor?

Herbal Medicines

†2797. SHRI RAMAKANT BHARGAVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether herbal medicines are found in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the efforts being made for the conservation of herbal medicines?

Jan Shikshan Sansthan Scheme

†2798. SHRI SUMEDHANAND SARASWATI:

SHRIMATI RANJEETA KOLI:

DR. MANOJ RAJORIA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the salient features of the Jan Shikshan Sansthan Scheme;

(b) the details of funds sanctioned/allocated and utilized during each of the last three years and the current year in Rajasthan under the said scheme;

(c) the details of the institutes being operated under the said scheme and the courses conducted therein;

(d) whether the Government is contemplating including new courses under the said scheme;

(e) if so, the details thereof; and

(f) the number of SC/ST students enrolled and trained in Rajasthan under the said scheme along with the details thereof?

Funds Spent under CSR in Odisha

2799. SHRI MAHESH SAHOO:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the amount of funds spent under Corporate Social Responsibility (CSR) in Odisha, district-wise during the last five financial years;

(b) the details of the companies who have not contributed to local area development under CSR programme; and

(c) the amount of funds spent by Public Sector Undertakings in Odisha, district-wise in the last five financial years?

Migrant Labourers from Madhya Pradesh and Chhattisgarh to other States

†2800. SHRIMATI HIMADRI SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of people migrated from Madhya Pradesh and Chhattisgarh to other States of the country during the last three years;

(b) whether people have to migrate for employment in other States, if so, the number of such people, the details thereof, State-wise; and

(c) the steps taken/being taken by the Government to provide employment in their home State and to prevent their migration?

Special Assistance to States

2801. SHRI DILIP SAIKIA:

SHRI VIJAY BAGHEL:

SHRI SUNIL KUMAR SINGH:

SHRI MOHAN MANDAVI:

SHRI RANJEETSINGH NAIK

NIMBALKAR:

SHRI SUDHAKAR TUKARAM

SHRANGARE:

SHRI ARUN SAO:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of funds allocated/released/utilized by States/UTs under Special assistance to States for capital invested during the last three years, State/UT-wise;

(b) the reasons for which about 20 per cent such funds are not utilized by States/UTs; and

(c) the steps taken/being taken by the Government to encourage States/UTs for increased spending on infrastructure and other asset creation?

CSR amount Invested in Social Sectors

†2802. SHRI MANOJ TIWARI:
SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:
SHRI MAHABALI SINGH:
SHRI SUBRAT PATHAK:
DR. RAM SHANKAR KATHERIA:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the total amount of Corporate Social Responsibility (CSR) funds invested in the field of tourism, education, healthcare, rural development etc. by the top 600 companies of the country during the last three years and the current year, State/UT-wise including Uttar Pradesh and National Capital Territory of Delhi;

(b) whether the Government has advised the said companies to invest their CSR funds in ground water recharge, solar panels and to make water bodies pollution free in the year 2023-24; and

(c) if so, the details thereof?

Inclusion under CRZ Category-II

2803. SHRI HIBI EDEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government had provided any specific reasons or justifications for the rejection of thirteen panchayats of Ernakulam Parliamentary Constituency from the proposed inclusion in the Coastal Regulation Zone Category-II, if so, the details thereof;

(b) whether the Government has any plans to re-evaluate or review the decision to reject the status of these thirteen panchayats for category-II classification in the CRZ, if so, the details thereof;

(c) whether the Government will collaborate with Kerala Coastal Zone Management Authority to ensure a transparent and well informed decision making process regarding the same, if so, the details thereof;

(d) whether the Government considers a fresh proposal for the inclusion of Edavanakad panchayat in Category-II of the CRZ classification; and

(e) if so, the details thereof and if not, the reasons therefor?

National Green Tribunal

†2804. SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI
SHIYAL:
DR. ARVIND KUMAR SHARMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details and number of cases registered and disposed of by National Green Tribunal (NGT) during the last five years and the current year, year-wise; and

(b) the steps being taken by the Government to make NGT people-friendly and simplify the process of the disposal of cases?

Skill India Mission

2805. SHRI P. RAVINDHRANATH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the training institutions functioning at present under Skill India Mission, particularly skill development through "Rural Self Employment and Training Institutes (RSETIs)" in Tamil Nadu, district-wise and category-wise;

(b) the details of the people who have been provided training by RSETIs during the last three years and the current year, district-wise including Theni District;

(c) whether the Government proposes to expand the implementation of RSETIs at Taluk Level, across the country; and

(d) if so, the details thereof?

Pending Applicants in PM-SYM

†2806. SHRI VIJAY BAGHEL:
SHRI DILIP SAIKIA:
SHRI SUNIL KUMAR SINGH:

SHRI MOHAN MANDAVI:
SHRI ARUN SAO:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the eligible beneficiaries registered and benefitted since the inception of the Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYM) till July 2023, State-wise and year-wise;

(b) the number of pending applicants which have approved under the said scheme in Chhattisgarh, Jharkhand and North Eastern States; and

(c) the details and number of beneficiaries and the amount payable to the beneficiaries during the last three years including Bilaspur, Mungeli and Gonela-Pendra Marwadi districts, district-wise/year-wise?

Recognition of Home Schooling

2807. ADV. DEAN KURIAKOSE:
SHRI MOHAMMED FAIZAL P.P.:
SHRI ANTO ANTONY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of students receiving home schooling, State-wise & UT-wise;

(b) whether the Government proposes to address the concerns of parents regarding the recognition and acceptance of home schooling as a legitimate educational alternative in India;

(c) the details of the steps taken by the Government to bridge the digital divide and provide equitable access to online learning platforms and resources for home schooled students across the country; and

(d) the initiatives or policies taken by the Government to enhance the professional development and training opportunities for home schooling parents, in order to ensure effective instruction and learning outcomes for their children?

Flexi Working Hours for Women

2808. SHRI RAJVEER SINGH (RAJU
BHAIYA):
DR. JAYANTA KUMAR ROY:
SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI
SINGH DEO:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there is a need of flexi working hours for women to increase their participation in workforce;

(b) if so, the details thereof;

(c) whether the Government is considering the need for flexi working hours for women in compliance of Prime Minister's vision, if so, the details thereof; and

(d) other steps being taken by the Government to increase the participation of women in work force?

PMKVY Training in Jharkhand

2809. SHRI SUNIL KUMAR SINGH:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has monitored the employment rate of people trained under Pradhan Mantri Kaushal Vikas Yojana (PMKAY) particularly in the State of Jharkhand;

(b) if so, the details thereof;

(c) whether the Government has collaborated with businesses and encouraged them to increase recruitment of people under PMKVY;

(d) if so, the details of the initiative to increase the recruitment of people under PMKVY in Chatra constituency of Jharkhand; and

(e) if not, whether the Government is planning to do the same?

Report of United Nations Development Programme

2810. SHRI KALYAN BANERJEE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has received the report of United Nations Development program (UNDP) which indicates India as still below the pre-pandemic economic debt burden level country in 2023, if so, the details thereof and the reaction of the Government thereto;

(b) whether it is a fact that over the past three years, poverty rates in India has surged about 17 per cent

in comparison to 2018-19 with population of 142.86 crore people with high levels of debt and insufficient social spending, if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government to overcome the multidimensional debt burden crisis by 2030?

Revenue Generated from Monuments of West Bengal

2811. MS. NUSSRAT JAHAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of monuments under the “centrally protected list” within West Bengal;

(b) the revenue generated from such monuments during the last three years, year-wise and monument-wise;

(c) the details of utilisation of this revenue;

(d) whether the State Government of West Bengal has submitted any proposal for the conservation of other monuments and sites in the State; and

(e) if so, the details thereof and the action taken in this regard?

Promotion of Tourism in South Indian Region

2812. DR. VISHNU PRASAD M.K.:

SHRI T.R.V.S. RAMESH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is giving special focus on the promotion of tourism in the country;

(b) if so, the works executed by the Government in the Southern region of the country; and

(c) the scope of tourism being contemplated by the Government in this region?

National Apprenticeship Promotion Scheme (NAPS)

2813. SHRI POCHA BRAHMANANDA REDDY:

SHRI SANJAY KAKA PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of candidates engaged as apprentices under the National Apprenticeship

Promotion Scheme (NAPS) from 2019 onwards, State-wise;

(b) the list of higher educational institutions tied up with the scheme, State-wise; and

(c) the details of the funds disbursed to business enterprises for payment of stipend to the beneficiaries along with the number of beneficiaries during the last three years?

EDTech to Overcome Pandemic Learning Loss

2814. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government realises that it is time to examine how EdTech can supplement school education to make up the pandemic related learning loss;

(b) if so, the initiatives proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Funds Allocated under PRASHAD Scheme in Telangana

2815. SHRI ARVIND DHARMAPURI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the total funds allocated and utilised under the Pilgrimage Rejuvenation And Spiritual Augmentation Drive (PRASHAD) scheme, State-wise especially by Telangana;

(b) whether the Government has issued any notification/directions to the State Government who have not yet utilised the funds;

(c) the steps taken by the Government in order to ensure time-bound utilisation of funds;

(d) whether the Government has received any proposals from the State Government of Telangana for addition of tourist destinations to PRASHAD scheme; and

(e) if so, the details thereof?

Learning Gaps in Navodya Vidyalayas

2816. SHRI KULDEEP RAI SHARMA:

DR. DNV SENTHILKUMAR S.:

SHRIMATI SUPRIYA SULE:

DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true that the Government has failed to provide quality education to children in Navodaya Vidyalaya Samiti as a result there are huge learning gaps;

(b) if so, the details thereof and the corrective steps taken by the Government in this regard;

(c) whether the Government has conducted any survey to evaluate the children's progress and learning competencies;

(d) the number of school children covered along with number of schools participated in the survey and the outcome of the survey;

(e) the corrective steps taken by the Government on the outcome of the survey;

(f) whether the Government has been successful in bridging the learning gaps at the district level after conducting NAS;

(g) if so, the details thereof;

(h) whether the Government proposes to conduct similar survey in the near future; and

(i) if so, the details thereof and if not, the reasons therefor?

Financial Action Task Force

2817. SHRI VELUSAMY P.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether according to the Financial Action Task Force (FATF) crypto currencies are being used for money laundering, criminal activities, terror funding to avoid any regulatory law enforcement agency, if so, the details thereof;

(b) whether the Government is aware of the fact that crypto currency has been used for money laundering;

(c) if so, the details of the estimated amount of money laundered available with the various agencies entrusted with monitoring of money laundering; and

(d) whether the Reserve Bank of India is having any control over monitoring the crypto currency, if so, the details thereof?

Illegal Deforestation

†2818. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that the environment has been adversely affected due to illegal deforestation in country;

(b) if so, the percentage of forest area decreased during the last three years as on date, State-wise; and

(c) the details of the efforts made by the Government to stop deforestation along with the details of dialogues made with the State Governments in this regard during the last three years till date?

Degree Apprenticeship Programme

2819. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that Degree Apprenticeship increases chances of employability;

(b) if so, the details of Government colleges and universities offering Degree Apprenticeship programmes in the country;

(c) whether the Government has taken any steps to promote Degree Apprenticeship programmes in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Revival of MP Quota Admission in Kendriya Vidyalayas

2820. SHRIMATI SARMISTHA SETHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there is any proposal to revive the quota for Members of Parliament for admission in Kendriya Vidyalayas;

(b) if so, the details thereof;

(c) if not, whether there is any proposal of the Government to ensure an alternative mechanism for considering views of people's representatives in admission in Kendriya Vidyalayas; and

(d) if so, the details thereof and if not, the reasons therefor?

International Day of Forests, 2023

2821. SHRI K. NAVASKANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken note that forests and health is the theme of the International Day of Forests, 2023; and

(b) if so, the steps proposed to be taken by the Government to create awareness among the public about the ecosystem services provided by forests like purification of water and air, carbon capture to fight climate change and supply of life-saving medicines?

Funds for Research & Training Facilities for Teachers

2822. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the amount on research and training facilities for teachers since 2014 onwards to improve the quality of education as well as the level of research in the higher educational institutions and to further strengthen their performance in the grading provided by NAAC;

(b) whether the selected teachers would learn about new technologies and innovations which could be applied while teaching the students, if so, the details thereof and present status thereof along with funds sanctioned/spent thereon till date, State-wise;

(c) if not, the reasons therefor and the steps being taken in future in coordination with the States; and

(d) whether the training will be imparted to the teachers in the prestigious Foreign Institutions with the Quacquarelli Symonds ranking of 1 to 100 and National Institutions with the NIRF work ranking of 1 to 100 and if so, the details thereof?

Students affected by Violence in Manipur

2823. SHRI C. LALROSANGA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken any steps to facilitate the continuation of studies of violence affected tribal students studying in valley districts;

(b) whether the Government has issued any advisory to institutions under the Government in Manipur so that violence does not affect the studies of students;

(c) whether there is any possibility of online classes and exams for college and university students who are affected by violence in Manipur; and

(d) if so, the details thereof?

Companies Involved in CSR

†2824. SHRI NABA KUMAR SARANIA:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) the details of companies involved in Corporate Social Responsibility (CSR) and the sectors wherein CSR activities have been done during the last five years, company-wise;

(b) the States and districts in which CSR activities have been undertaken during the last three years;

(c) whether many companies spend the CSR funds on their foundations;

(d) if so, the details of such companies along with the name of such foundations thereof;

(e) the details of various companies in the North-Eastern region and the CSR activities done by them;

(f) the details of various tea companies in the country including Assam; and

(g) the names of the said companies along with the details of sector of participation wherein CSR activities were done?

Tax on Online Games

2825. DR. UMESH G. JADHAV:

SHRI L.S. TEJASVI SURYA:

SHRI PRATHAP SIMHA:

SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has levied any tax on online games and if so, the details thereof;

(b) the reasons for levying such a tax on the online gaming industry;

(c) whether the Government has levied this tax based on the recommendations of any expert committee, if so, the details thereof;

(d) whether the Government is cognizant of the impact that the tax will have on the online gaming industry, if so, the details thereof; and

(e) the estimated revenue to be collected by the Government annually through the tax on online games?

Preservation of Inscriptions and Palaces Found during Excavation

†2826. SHRI MOHANBHAI KALYANJI
KUNDARIYA:

SHRI ANIL FIROJIYA:
SHRI DIPSINH SHANKARSINH
RATHOD:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the sites where archaeological surveys have been carried out in the country;

(b) whether the Ministry has collaborated with any other Ministry for promoting the culture of India;

(c) if so, the details thereof;

(d) whether any new scheme has been formulated to preserve inscriptions, palaces and other items of archaeological importance found during such archaeological excavations; and

(e) if so, the details thereof?

Felling of Trees for Developmental Projects

2827. SHRI RAJIV PRATAP RUDY:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the number of trees that have been felled for the construction of National Highways, State Highways and runways at airports;

(b) if so, the details thereof;

(c) whether the prior permission for cutting/felling of trees has been taken; and

(d) the efforts made to replace the trees that have been cut for such projects and the number of trees planted, State/project-wise?

Land Degradation and Desertification

2828. SHRI CHANDRA SEKHAR BELLANA:
DR. SANJEEV KUMAR SINGARI:
SHRI RAMALINGAM S.:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that issue of land degradation needs urgent attention;

(b) if so, the steps taken to tackle the issue of land degradation and desertification;

(c) the progress made under the Bonn Challenge pledge to bring 13 million hectares of degraded land under restoration by 2020;

(d) the details of measure taken by the Government to reserve land degradation and deforestation in the areas of coastal districts of the Cauvery delta region especially in Thanjavur, Mayiladuthurai, Nagapattinam districts; and

(e) whether the Government has signed any MoU with any NGO to tackle the issue of land degradation, if so, the details thereof and subsequent action thereof?

Budgets/Funds to ICSSR

2829. SHRI UPENDRA SINGH RAWAT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the Annual Budget of the Indian Council of Social Science Research during the last three years and current year, year-wise and its utilisation;

(b) the funding given by ICSSR to its supported institutes in the country, particularly Uttar Pradesh during the last three years and current year, year-wise and institute-wise;

(c) the time by when the institutes are likely to be accorded Seventh Pay Commission benefits and the expected annual budgetary burden; and

(d) whether the ICSSR is using its power to grant approval of posts, recruitment and clearances to the autonomy of this institution in Uttar Pradesh and if so, the details thereof?

Independent Mechanism in the Schemes Funded by MoE

2830. SHRI BASANTA KUMAR PANDA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there is any independent mechanism like Ombudsperson in Banking, Insurance & MGNREGA for alternate grievance redressal of the stake holders and to bring transparency in the schemes funded by the Ministry of Education to the State Government, if so, the details thereof and if not, the reasons therefor;

(b) whether any mechanism is proposed to be adopted in this regard, if so, the details thereof; and

(c) whether the Government is planning to have an independent authority like Ombudsperson for schemes funded by the Union Government for better transparency and grievance redressal, if so, the details thereof and if not, the reasons therefor?

Emergency Credit Line Guarantee Scheme

2831. SHRI S. VENKATESAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that there is demand from MSMEs in Textile sector to extend moratorium for one year on the repayment of short term loans under the Emergency Credit Line Guarantee Scheme (ECLGS) provided after the Covid outbreak which now places an additional burden on the sector;

(b) if so, the action taken by the Government to consider the demand positively;

(c) whether the Government propose restructure the existing loans to six year term loans;

(d) whether the Government is also proposes to reduce the rate of interest on new loans for the above sector; and

(e) whether the Government will consider extension of time for Cash credit limits for procuring cotton from 3 to 8 months?

CAMPA Funds

2832. SHRI N. REDDEPPA:

SHRI KURUVA GORANTLA MADHAV:

SHRI CHANDRA SEKHAR SAHU:

SHRI RAHUL RAMESH SHEWALE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the various State Governments have prepared the Annual Plan of Operation (APO) involving different activities for the financial year 2023-24 under Compensatory Afforestation Fund Management and Planning Authority (CAMPA);

(b) if so, the details of the proposals received by the Government for funds under CAMPA, State-wise;

(c) the details of the funds provided by the Government for different activities under CAMPA, activity-wise and State-wise;

(d) whether the Government has approved required funds to the States against their APO;

(e) if so, the details thereof, State-wise, particularly for Maharashtra and Odisha, if not, the reasons therefor;

(f) the time by which the remaining funds are likely to be provided to the States, particularly for Maharashtra and Odisha; and

(g) whether it is a fact that no CAMPA funds were allocated to Andhra Pradesh in 2020-21, if so, the reasons therefor along with the details of the funds allocated in 2021-22 and 2022-23?

Development Projects Funded by External Borrowing

2833. SHRI MADDILA GURUMOORTHY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total quantum of external debt of States, State-wise;

(b) the details of the development projects in the State of Andhra Pradesh that are being funded by external borrowing from multilateral agencies; and

(c) the amount of guarantees given by the Union Government to the external debt of States;

Recovery of Missing Antiques

2834. SHRI KUMBAKUDI SUDHAKARAN:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI T.N. PRATHAPAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of antiques from Jammu & Kashmir, registered under the Antiquities and Art Treasures Act of 1972, that are currently reported missing or stolen;

(b) the details of investigations that are reported 'closed' by police and central investigation agencies;

(c) whether the Government plans to recover the antiques that are still missing; and

(d) the number and details of museums and collections in other countries who have agreed to return missing or stolen antiques to India?

Online Courses on SWAYAM Portal

†2835. SHRI GHANSHYAM SINGH LODHI:

SHRI BRIJENDRA SINGH:

SHRI Y.S. AVINASH REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the manner through which online education will be given priority and encouragement in the new National Education Policy;

(b) the number of online courses available on 'SWAYAM' portal for online education and the number of students who have registered themselves at present;

(c) the salient features of 'SWAYAM' portal and the manner by which it is beneficial to youth/ students;

(d) whether the Government is implementing Massive Open Online Courses (MOOC) system through online and about 1 crore of students are getting educated in higher level courses including SWAYAM, DEEKSHA, etc., along with other schemes and propose to cover 50% of educational courses through online system in future/by 2035 by enhancing the digital basic amenities in educational institutions with high Internet speed by reducing the UDC guidelines also with introduction of courses like Machine Learning, Artificial Intelligence, Data Science and propose to set up digital universities in the country, if so the details thereof, State wise; and

(e) the funds sanctioned/spent for each project till now?

Assessment of Learning outcomes of Students at Primary Level

2836. DR. KRISHNA PAL SINGH YADAV:
SHRI UNMESH BHAIYYASAHEB
PATIL:
DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
DR. SHRIKANT EKNATH SHINDE:
DR. HEENA VIJAYKUMAR GAVIT:
PROF. RITA BAHUGUNA JOSHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the types of assessments being conducted to measure learning outcomes of students, particularly at the Primary level;

(b) whether the Government is planning to use learning outcomes to contextualize and adopt requirement-specific interventions;

(c) whether the States of Uttar Pradesh, Madhya Pradesh and Maharashtra have utilized results of these assessments;

(d) if so, the initiatives and plans taken by the States for large scale assessments; and

(e) if not, the steps being taken by the Government to encourage adoption of these assessments by the States?

UGC Scheme for Funding Support to State Universities

2837. SHRIMATI CHINTA ANURADHA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the University Grants Commission (UGC) has initiated a scheme called Funding Support to the State Universities for Study and Research in Indigenous and Endangered languages in India;

(b) if so, the details thereof;

(c) the details of State Universities in Andhra Pradesh funded under this scheme by the UGC;

(d) whether the UGC has initiated a scheme to establish Centres for Endangered Languages in Central Universities;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether the Government has established Centres for Endangered Languages in the Central Universities of India, especially in the State of Andhra Pradesh; and

(g) if so, the details thereof and if not, the reasons therefor?

Tourism Projects Sanctioned for Bihar

2838. SHRI CHANDESHWAR PRASAD:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of tourism projects launched by the Government in the recent past to promote tourism and also create employment opportunities in tourism sector;

(b) the details of each tourism project sanctioned/ being implemented in Bihar during the last five years for tourism development, particularly in Jehanabad, Gaya and Arwal districts; and

(c) the details of employment potential created/ proposed to be created due to above projects?

Feedback of Stakeholders on National Curriculum Framework

2839. SHRI V.K. SREEKANDAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has released a pre-draft version of the National Curriculum Framework for school education;

(b) if so, the details thereof;

(c) whether the Government has sought feedback from various stakeholders including students, parents, teachers, teacher educators, experts, scholars and professionals;

(d) if so, the details thereof;

(e) whether the feedback from diverse stakeholders will further help National Steering Committee to critically examine different modalities and approaches the framework is proposing; and

(f) if so, the details thereof?

Setting Up of Benches of GST Appellate Tribunals

2840. SHRI A. GANESHAMURTHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the State Governments have requested for setting up Benches of GST Appellate Tribunals in various parts of the country;

(b) if so, the response of the Government thereto;

(c) the places where the Benches are proposed to be established, apart from State capitals; and

(d) the number of GST disputes that are pending and amicably settled, separately during the last three years and the current year?

International Loan

2841. SHRI SANJAY KAKA PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the status of current trade deficit and the measures taken/being taken by the Government to reduce it;

(b) whether the Government has identified any targets for the coming years, if so, the details thereof;

(c) whether the balance of payments on international loans has been affected due to the appreciating value of the dollar; and

(d) if so, the details thereof and the interest likely to be on the new loans sanctioned by the World Bank for India in 2023 and the manner in which the said loan is likely to be paid?

Corporate Fraud Cases in India

2842. SHRI HASNAIN MASOODI:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether around 66 per cent of Indian companies have experienced at least one instance of economic crime since FY 2021;

(b) if so, the details thereof;

(c) the steps taken by the Government regarding the rising number of corporate fraud cases in India;

(d) whether the Government is taking measures to crack down on the corporate fraudsters;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether any guidelines have been laid by the Government to protect the investors from the financial losses caused by corporate fraud; and

(g) if so, the details thereof?

Glitch in GST Portal

2843. SHRI KURUVA GORANTLA MADHAV:

DR. BEESETTI VENKATA
SATYAVATHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has received any complaints of the glitches in the GST portal due to which sales details for GSTR could not be filed in time;

(b) if so, the details thereof including the number of complaints received during the last two years; and

(c) the steps taken/being taken by the Government to address this issue?

Technical Training in EMRS

2844. SHRIMATI SANDHYA RAY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of Eklavya Model Residential School opened by the Government for education of tribal students in the last four years especially in Madhya Pradesh; and

(b) whether the Government has any plan to introduce some technical training programme in these schools so that students can acquire technical

knowledge that will further help them in getting employment?

Single Use Plastic

†2845. SHRI HEMANT TUKARAM GODSE:
SHRIMATI DELKAR KALABEN
MOHANBHAI:
SHRI GAJANAN KIRTIKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- whether the monitoring system to control the use of banned plastic items has failed;
- if so, the reasons therefor, State-wise;
- the details of the States where single-use plastic has been completely banned, State-wise;
- the details of the strict measures being taken by the Government to prevent the use of aluminium-coated materials; and
- the details of the action taken by the Government in this regard, State-wise?

Company Law Committee

2846. SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

- whether the Government has constituted Company Law Committee (CLC) to make recommendations to the Government on changes aimed at facilitating and promoting greater ease of doing business in the country;
- if so, the details thereof;
- whether the CLC has submitted its latest report to the Government;
- if so, the details thereof and the recommendations made therein;
- whether the Government has drafted the legislative changes required in the Companies Act, 2013 as suggested by the CLC;
- if so, the details thereof; and
- the steps being taken by the Government for the implementation of recommendations of the CLC?

Global Carbon Budget

†2847. DR. DHAL SINGH BISEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- whether the country has utilized very less amount of global carbon budget resulting in carbon emission;
- if so, the steps taken by the Government to increase the contribution in the global carbon budget; and
- whether the Government is planning to send the panel of specialist in IPCC (Intergovernmental Panel on Climate Change) from India to represent in upcoming conference on global budget and if so, the details thereof?

Pradhan Mantri Mudra Yojana

†2848. SHRI ARUN KUMAR SAGAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- whether the nationalized banks have organized the programmes related to centrally operated schemes like Pradhan Mantri Mudra Yojana, Stand Up India Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Atal Pension Yojana etc., in Shahjahanpur Constituency of Uttar Pradesh;
- if so, the place-wise/date-wise details of the programmes organized in Shahjahanpur Constituency during the last three years;
- whether the nationalized banks have invited the local public representatives in each programme organized in Shahjahanpur Constituency during the above period;
- if so, the details thereof;
- if not, the reasons therefor; and
- the steps taken by the Government to ensure participation of local representatives in the programmes related to operation of central schemes by the nationalized banks?

Setting up of New Model Degree Colleges in Aspirational Districts

2849. SHRI ACHYUTANANDA SAMANTA:
SHRI KRIPANATH MALLAH:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the State Governments can propose or are eligible to set up New Model Degree Colleges in Aspirational Districts which have been funded under “New Model Degree College component” of RUSA 2.0;

(b) if so, the proposal and criteria fixed for setting up an additional Model Degree Colleges in the Aspirational Districts and in other blocks of the same district having no colleges and the funds estimated and target set for these colleges;

(c) whether the Government has identified the districts across the country, if so, the details of the number of districts identified in Assam;

(d) the details of such colleges set up so far in various States particularly in Odisha;

(e) whether the Government is reconsidering to reduce the NAAC Grade and Universities (MERU) component; and

(f) if so, the details thereof in this regard?

Development of Pathiramanal Island

2850. ADV. A.M. ARIFF:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken any steps for the development of 50 destinations across the country as a complete package of tourism as announced in the Union Budget for 2023-24 and if so, the details thereof including the list of these destinations and funds earmarked for their development;

(b) whether the Government is aware that the picturesque Pathiramanal Island in Alappuzha District has the potential to be developed as one of the destinations as mentioned above and if so, the action taken thereon; and

(c) whether the Government has taken any steps for developing Arthunkal as part of the pilgrim tourism circuit and if so, the details thereof including funds earmarked and the development activities undertaken so far?

Allocation of Funds and Setting up of IITs/ IIMs

2851. DR. MAHESH SHARMA:
SHRI JAGDAMBIKA PAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the total number of proposals received by this Ministry from the Government of Uttar Pradesh for approval and fund allocation during the last three years;

(b) the number of proposals approved along with the number of proposals lying pending, district wise;

(c) the reasons for pendency of proposals;

(d) the time by which the Government is likely to accord approval to the pending proposals;

(e) the number of new Indian Institutes of Technology(IITs);

(f) whether the Government is planning to set up some more IIM/IIT like Higher Education Institutes in the country including Uttar Pradesh especially in Noida or Greater Noida;

(g) if so, the details thereof, State-wise;

(h) the funds allocated for the development of all these IITs; and

(i) the time by which the above IITs are likely to be operational?

GST on Health Insurance

2852. DR. SANJEEV KUMAR SINGARI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is charging 18 per cent GST on health insurance;

(b) if so, the details thereof and the reasons for such high GST on health insurance;

(c) whether the Government proposes to reduce this GST to make health insurance more affordable especially for lower and middle income classes; and

(d) if so, the details thereof and if not, the reasons therefor?

Stand-up India Scheme

2853. SHRI P.C. MOHAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the current status of the implementation of the Stand-up India Scheme in Bengaluru;

(b) the number of entrepreneurs from marginalized communities in Bengaluru who have benefited from the Stand-up India Scheme;

(c) the total amount of financial assistance disbursed under the Stand-up India Scheme in Bengaluru;

(d) whether the impact and effectiveness of the Stand-up India Scheme in Bengaluru has been evaluated and if so, the details of the findings and outcomes of such evaluation; and

(e) the measures that are being taken/proposed to be taken to create awareness and to facilitate the participation of eligible entrepreneurs in Bengaluru under the Stand-up India Scheme?

Loan for Samagra Shiksha Abhiyan

†2854. SHRI KRUPAL BALAJI TUMANE:
SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken loan from the Asian Development Bank to finance the Samagra Shiksha Abhiyan in the country;

(b) if so, the details of amount of loan and the reasons therefor;

(c) the loan amount raised by the Government from the Asian Development Bank during the last five years;

(d) whether the Government has stopped implementation of any scheme or has scrapped the budget allocation meant to promote literacy and due to which the target of basic literacy has been seriously hampered due to global pandemic;

(e) if so, the details thereof and the reasons therefor;

(f) the plan of the Government to provide incentives to girls;

(g) the reasons for the 35 per cent shortfall in allocation under the Digital India e-learning programme; and

(h) the time limit fixed for setting up Digital University?

Ration Card to Migrant Labourers

2855. SHRI THIRUNAVUKKARASAR SU.:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of labourers registered on the e-Shram portal and those who do not have ration cards;

(b) whether the Supreme Court has directed the States and UTs to provide ration cards to migrant labourers within three months;

(c) if so, the details thereof along with the action taken by the States/UTs on the apex court's directive;

(d) if not, the reasons therefor; and

(e) the steps taken/being taken by the Government to ensure the compliance of apex court's directive by the States and UTs?

Services Added to e-Shram Portal to Expand for Gig Workers

†2856. SHRI AJAY KUMAR MANDAL:
DR. VISHNU PRASAD M.K.:
SHRI RAMESH CHANDER KAUSHIK:
MS. LOCKET CHATTERJEE:
SHRI T.R.V.S. RAMESH:
SHRIMATI NAVNEET RAVI RANA:
SHRI SUNIL KUMAR PINTU:
SHRIMATI GEETA KORA:
SHRI JUGAL KISHORE SHARMA:
SHRIMATI RAMA DEVI:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the specific functionalities or services added to the e-Shram Portal to improve coverage and support for gig workers in the economy;

(b) the number of recognised temporary workers (gig workers) registered on the said portal along with the details of recognition given or benefits provided to them, year/State-wise;

(c) the manner in which the newly added features of the e-Shram Portal are likely to benefit the said temporary workers in terms of accessing to access benefits of social security schemes and other welfare benefits along with the details thereof;

(d) whether the Government proposes to improve the Employees Provident Fund (EPF) and Employees State Insurance Corporation (ESIC) for ensuring better future of the workers of unorganised sector throughout the country; and

(e) if so, the details thereof?

Craftsmen Training Scheme

2857. SHRIMATI POONAMBEN MAADAM:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government is introducing new courses under the Craftsmen Training Scheme (CTS) to meet the requirements of the evolving job market;

(b) if so, the details thereof;

(c) whether the Government is taking steps to promote awareness about the Craftsmen Training Scheme (CTS) and Craft Instructor Training Scheme (CITS) in marginalized and remote areas, if so, the details thereof; and

(d) whether the Government has taken steps to ensure that craft instructors' trainees receive training in not only technical skills but teaching methodologies as well, if so, the details thereof?

Kendriya Vidyalayas in Maharashtra

2858. SHRI RAMDAS C. TADAS:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is considering to open more Kendriya Vidyalayas in Maharashtra;

(b) the total number of Kendriya Vidyalayas in the State, district-wise; and

(c) the total number of such Kendriya Vidyalayas which are not yet opened for students after construction?

Net Zero Emission

2859. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has launched any time bound National Decarbonization Plan to ensure Net Zero Emission by 2070 and if so, the details thereof and if not, the reasons therefor;

(b) whether the Government is aware that the Climate Action Tracker rated India's overall climate action as highly insufficient;

(c) if so, the action taken in this regard and if not, the reasons therefor;

(d) the specific measures proposed by the Government to reduce pollution and to address the rapidly growing environmental problems in the country; and

(e) whether the Government proposes to launch a country-wide plantation drive to maintain balance in the environment and to check pollution and if so, the details thereof?

Special School Running under NCLP

2860. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of districts covered under the National Child Labour Project Scheme;

(b) whether the Government proposes to implement this scheme in other districts;

(c) the total number of special schools actively running during the last five years, year-wise;

(d) the total number of children rescued and rehabilitated in the last five years, year-wise;

(e) the funds allocated, released and utilised under the scheme during the last five years, district-wise and year-wise; and

(f) whether the Government maintains any comprehensive database of child labourers and if so, the details thereof and if not, the reasons therefor?

Survey of Bonded Labourers

†2861. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has conducted any survey of bonded labours in the country;

(b) if so, the details thereof;

(c) the steps taken/being taken by the Government to prevent bonded labourers;

(d) whether the Government proposes to fix working hours for domestic labourers; and

(e) if so, the details thereof?

Drop in Reading Ability among School Going Children

2862. MS. S. JOTHIMANI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the budgetary expenditure for primary education and foundational learning, scheme-wise during the last three years;

(b) whether the Government is aware of the learning outcome report published by the Annual Status of Education Report where it was reported that only 69.9 per cent students of class VIII can read at least basic text in 2022, falling from 73 per cent in 2018;

(c) whether the Government has any plan to ensure the learning outcomes among school going children and if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has conducted studies to determine the learning outcomes among primary school students and if so, the details thereof and if not, the reasons therefor?

Primitive Tribes in Jharkhand

†2863. SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there is a steady decline in the number of primitive tribes in Jharkhand;

(b) if so, the details thereof;

(c) whether the Government has launched a centrally sponsored 'Primitive Tribes Group Development' programme for the overall development of the tribes;

(d) if so, the details thereof;

(e) the funds released and utilized for the development of tribals during the last three years; and

(f) the outcome of the development schemes for the upliftment of such tribes?

Written-off Loans

2864. SHRI VENKATESH NETHA
BORLAKUNTA:
DR. G. RANJITH REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the net written-off loans by Public Sector Banks was Rs. 1.17 lakh crores in 2017-18 and has consistently been hovering around Rs. 1 lakh crores till the last financial year;

(b) the details of the net written-off loans in 2022-23;

(c) the reasons that the net written-off loans by private banks was just Rs. 28,400 crores in 2017-18 and has never crossed around Rs. 61,000 crores;

(d) if so, the reasons for more loans being written-off by Public Sector Banks and less by Private Sector Banks; and

(e) the steps taken/proposed to be taken to bring down NPAs and write-off of loans by Public Sector Banks?

One Nation One Subscription

2865. SHRI RAJA AMARESHWARA NAIK:
DR. JAYANTA KUMAR ROY:
SHRI RAJVEER SINGH (RAJU
BHAIYA):
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI
SINGH DEO:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has planned to adopt "One Nation One Subscription" policy for journals to ensure access for researchers countrywide, if so, the details thereof;

(b) whether the Government has set up cost negotiation committee to negotiate with publishers;

(c) if so, the details thereof;

(d) whether the Government spends crores of rupees on subscription to journals every year, if so, the details thereof during the last three years;

(e) the other steps being taken by the Government regarding implementation of One Nation One Subscription initiative;

(f) whether the Government is also bringing a legislation for One Nation One Subscription; and

(g) if so, the details thereof?

Women Entrepreneurship

2866. SHRIMATI VANGA GEETHA
VISWANATH:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether a number of Micro, Small and Medium Enterprises (SMEs) are still reliant on informal financing today;

(b) if so, the steps taken to provide more financial assistance to these MSMEs;

(c) whether most of the women entrepreneurs lack the required assets to obtain loans or financial assistance for their businesses; and

(d) if so, whether the Government has any plans to direct financial institutions to come up with alternate ways of credit check to solve the issue of lack of collateral?

Nagar Van Yojana

2867. SHRI KRIPANATH MALLAH:
SHRI ANUMULA REVANTH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the salient features of the Nagar Van Yojana;

(b) the details of the funds sanctioned, allocated and utilized under this yojana during the last three years and the current year across the country along with the details of the target set therein;

(c) whether the Government is able to achieve the objectives of Nagar Van Yojana to enhance the tree cover outside the forest and enhance the green cover of urban and pre-urban areas, if so, the details thereof, if not, the reasons therefor;

(d) the details of the number of projects approved under this yojana within the States of Assam and Telangana so far; and

(e) the details of the steps taken by the Government to enhance the tree cover outside the forest and green cover apart from Nagar Van Yojana?

Plantation of Saplings

†2868. SHRI RAHUL KASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government proposes a new project to improve the environment by planting saplings in Government nurseries;

(b) if so, the details thereof for Churu, Bikaner and Hanumangarh districts in Rajasthan;

(c) whether the Government proposes to provide free saplings of Janti without thorns/Khejri to the

farmers for planting in the local areas and panchayat headquarters to improve the forest and environment; and

(d) if so, the details thereof and if not, the reasons therefor?

Permanent Retirement Account Number

2869. SHRIMATI GODDETI MADHAVI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that there were significant delays in the issue of Permanent Retirement Account Number (PRAN) and the first deduction of NPS contributions;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken or likely to be taken by the Government to redress this;

(d) the manner in which the Government is raising awareness of NPS;

(e) whether the Government is planning to ensure privacy and security in the Pension Adalat considering that some details may be sensitive; and

(f) if so, the details thereof and if not, the reasons therefor?

Removal of Kendriya Vidyalayas from Hard/Very Hard Station Categories

2870. DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI
SINGH DEO:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan (KVS) has categorised some of its schools as hard/very hard Stations, if so, the criteria thereof;

(b) whether some schools in very difficult areas previously classified as hard/very hard Stations have been removed from the list of hard/very hard Stations issued recently by the KVS;

(c) if so, the reasons therefor and criteria thereof;

(d) whether many Kendriya Vidyalayas removed from the list of hard/very hard Stations are categorised as hard/very hard Stations by other Government organisations like Paramilitary forces (like ITBP), Banks etc;

(e) if so, the reasons therefor; and

(f) whether representations have been received from stakeholders to review anomaly in categorisation of hard/very hard Stations, if so, the steps being taken by the Government in this regard?

To Implement (PM-USHA)

2871. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal to implement Pradhan Mantri Uchchar Shiksha Abhiyan (PM-USHA) shortly in various States particularly in Odisha;

(b) if so, the details thereof;

(c) whether the Government is considering to modify the shortlisting criteria to fill the faculty positions in regular mode to strengthen Colleges (Accredited & Unaccredited Colleges) component of PM- USHA;

(d) if so, the details thereof;

(e) whether the Government is also considering to provide grants to strengthen Universities (Accredited & Unaccredited Universities) component; and

(f) if so, the details thereof and if not, the reasons therefor?

Schemes to Fund Seminars/Workshops to Promote Culture

2872. SHRI VIJAY KUMAR DUBEY:
SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has any scheme to fund the seminars/workshops and awareness events which promotes culture at different forums;

(b) if so, the details of such schemes thereof;

(c) if not, the reasons therefor; and

(d) the details of its impact on the cultural tourism of the country?

Relief Package to Support the Indian Economy

†2873. SHRI DEEPAK BAIJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the relief package announced to support the Indian Economy in the fight against the Covid-19 pandemic;

(b) the actual status of the works undertaken so far under the economic relief package; and

(c) the names of the States to which funds were provided under the economic relief package during the covid pandemic along with the funds allocated and utilized by these States, State-wise?

Waste Disposal System

†2874. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the plan and policies of the Government to manage waste disposal system in each district of the country to reduce carbon emissions in small cities;

(b) whether the Government has conducted any research and development in the field of sustainable waste disposal system near waste landfill areas to improve cleanliness and reduce toxic gases in the area;

(c) if so, the details thereof; and

(d) if not, the steps taken by the Government and the policy formulated for revival of landfill in each city in this regard?

Multidimensionally Poor in India

2875. MS. MIMI CHAKRABORTY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the five out of six multidimensionality poor people in india are from lower castes tribes;

(b) whether 65 million people of scheduled tribe group accounts for 9.4 per cent of the population and is the poorest in the country;

(c) if so, State-wise detail of the population report therein; and

(d) the steps/initiatives taken by the Government for substantial development of scheduled tribes?

Vocational Training in Tribal Areas

†2876. SHRI SANTOSH PANDEY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the schemes implemented by the Government to impart vocational training in tribal areas;

(b) the details of the vocational training centres functioning in the tribal areas of Chhattisgarh at present;

(c) whether these centers are in proportion to the population of the tribal areas;

(d) if so, the details thereof in respect of Chhattisgarh, district-wise; and

(e) if not, the steps/measures taken by the Government in this regard?

Mudra Yojana

†2877. SHRI VINAYAK RAUT:
SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the present status of MUDRA Yojana in the country;

(b) whether the scheme has been implemented in all the States of the country;

(c) whether the Government has reviewed the scheme and if so, the details thereof;

(d) the number of applications received, sanctioned under the 'SHISHU', 'TARUN' and 'KISHOR' categories after launching of the MUDRA scheme;

(e) the details particularly of the Ratnagiri-Sindhudurg parliamentary constituency;

(f) the details of the bank branches providing loans under MUDRA Yojana in Maharashtra bank-wise district-wise;

(g) whether the banks are reluctant to grant loans to willing entrepreneurs; and

(h) if so, the details thereof along with the reasons?

Engineering Courses

2878. SHRI ANTO ANTONY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any statistics regarding number of Engineering Colleges and Deemed Universities which are offering Engineering Courses in the country;

(b) if so, the details of number of Government and Private Engineering Colleges functioning in the country during the last ten years and number of students enrolled in these colleges during the above period, year-wise and State-wise;

(c) whether the Government has noticed that number of engineering students are declining every year; and

(d) if so, the details and the reasons thereto?

North East Venture Fund

2879. SHRI PRADYUT BORDOLOI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the investment in startups by the North East Venture Fund (NEVF) since its inception in terms of the amount invested, valuation of the startups, location, sector etc;

(b) the details of the employment generated through such start-ups and unique business opportunities, including the details of skilled and unskilled labours and female participation, State-wise and year-wise;

(c) the steps taken by the Government to ensure transparency and accountability in the selection and disbursement of funds through NEVF;

(d) whether the Government is taking any initiatives to attract domestic and international investors to contribute in NEVF and if so, the details thereof; and

(e) the strategies and initiatives of the Government to augment entrepreneurship opportunities among marginalised and tribal communities, promote women entrepreneurs and support startups in remote areas?

Kendriya Vidyalaya on Vacant Railway Land in Balamaru

†2880. SHRI ASHOK KUMAR RAWAT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken any step to establish Kendriya Vidyalaya on the vacant land of

Railways in Balamaru under Misrikh Parliamentary Constituency of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government in this regard?

Skill Gap in the Indian Job Market

†2881. SHRI RAMCHARAN BOHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has made any assessment in respect of skill gap in the Indian job market to provide appropriate skill training and if so, the details thereof and if not, the reasons therefor;

(b) whether the Government has assessed the number of skilled people required for sustainable development in the country and if so, the details thereof and if not, the reasons therefor; and

(c) the steps proposed to be taken by the Government to accelerate skill development process in the country, especially in Rajasthan along with the funds allocated for this purpose?

Comprehensive Master Plan for Development of Iconic Places

†2882. DR. RAM SHANKAR KATHERIA:
SHRI RAVI KISHAN:
SHRI MAHABALI SINGH:
SHRI SUBRAT PATHAK:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has formulated a comprehensive master plan for the development of iconic places located in Uttar Pradesh, Madhya Pradesh and Bihar with special budgetary allocation;

(b) if so, the details thereof; and

(c) the number of iconic places in Uttar Pradesh, Madhya Pradesh and Bihar developed by the Government during the last three years?

Administration of Tax Exemption/Deduction

2883. SHRI SUSHIL KUMAR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has enlisted the names of AOPs/Firms/Trusts/Societies which have

obtained irregular exemption/deduction/relief under administration of tax exemption/deduction;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has recovered the amount from these firms; and

(d) if so, the details thereof and if not, the reasons therefor?

Textbook of NCERT in Languages in Eight Schedule of Constitution of India

†2884. SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of languages included in the Eighth Schedule of the Constitution of India in which new textbooks of NCERT would be prepared/developed;

(b) whether the said textbooks are likely to be prepared/developed in Gujarati language; and

(c) whether the said work would be in line with the National Education Policy-2020 in the perspective of providing multilingual education?

Management of Hazardous Waste

2885. SHRI MARGANI BHARAT:
DR. SANJEEV KUMAR SINGARI:
DR. TALARI RANGAIAH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has set any guidelines for management of hazardous waste, if so, the details thereof;

(b) the number of defaulters penalised/punished till now for not complying with such guidelines;

(c) the number of hazardous/contaminant sites present in the country; and

(d) the action taken/being taken by the Government to decontaminate the said sites?

Possession and Trade in Private 'Crypto' and 'Non-Fungible Tokens'

2886. SHRI RAJAN VICHARE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plans/proposals to prohibit/regulate the possession of and trade in private 'Crypto' and 'Non-Fungible Tokens' (NFTs); and

(b) if so, the details thereof?

Training under Craft Scheme

2887. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Director General (DG) of Training under Craft Training Scheme introduced training module on Artificial Intelligence in Industrial Training Institutes (ITIs);

(b) if so, the number of Institutes in Andhra Pradesh in which above Artificial Intelligence Module has been introduced; and

(c) whether the Government proposes to introduce Artificial Intelligence Module in other ITIs?

Exam Centres in Hilly Areas

2888. SHRI LORHO S. PFOZE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that tribal students giving competitive examinations in Manipur like UPSC, SSC, etc. could not go to Imphal for their exams and have to go to Aizawl and other cities for the same;

(b) if so, whether the Government could consider having exam centres for these exams in hill areas like Churachandpur, Ukhrul, Senapati, etc. so as to overcome the inconvenience of going to Aizawl which is around 12 hours journey by road from Churachandpur and involves a lot of financial expenditure; and

(c) the steps taken by the Government for the same?

SARFAESI ACT, 2002

2889. SHRI T.N. PRATHAPAN:
SHRI BENNY BEHANAN:
ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware about the increasing incidents of unethical loan recovery practices by various loan recovery companies by selling the mortgaged property of borrowers/guarantors at less than the guidance value in total violation of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act); and

(b) if so, the steps taken and being taken by the Government to check unethical loan recovery practices by financial institutions, banks and private Non-Banking Financial Companies, despite the RBI regulations that prohibit any coercion or harassment?

Increase in Wages of Labourers including Agricultural Labourers

†2890. SHRI DULAL CHANDRA GOSWAMI:
SHRI BHAGIRATH CHOUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken any decision to increase the wages of labourers including farm labourers in view of rising prices in the country especially in Bihar and if so, the details thereof;

(b) whether there is any mechanism to ensure the payment of minimum wages fixed by the Government and if so, the details thereof;

(c) the details of the steps taken for improving the living standard and welfare of the farm labourers in the country during the last eight years;

(d) the details of the farm labourers benefitted from the above schemes in Ajmer and Jaipur constituencies of Rajasthan and the action plan of the Government for their upliftment;

(e) the details of the welfare schemes run by the Government particularly for rural and farm labourers;

(f) the amount allocated in all the districts of Rajasthan under the above schemes during the last four years; and

(g) the steps being taken by the Government to meet the requirements of farm labourers with regard to comprehensive education, living conditions and daily requirements etc?

Amount Spent on Preservation of Forts in Tamil Nadu

2891. SHRI GNANATHIRAVIAM S.:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether a number of historically significant forts across the country, especially in Tamil Nadu, are in dilapidated condition;

(b) if so, the details of works undertaken by Government for the maintenance and preservation of the forts, State-wise;

(c) the details of the persons/agencies appointed for this work;

(d) whether these persons/agencies have knowledge/experience of maintenance/preservation of the forts; and

(e) the details of total amount spent by Government for the maintenance of forts during the last three years, year-wise?

Worsening Fiscal Condition of States

†2892. SHRI VINOD L. CHAVDA:
SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total outstanding debt of the Government of Punjab;

(b) whether going by the current trend the public debt of Punjab is likely to cross Rs. 5 lakh crores in ten years and if so, the details thereof;

(c) whether the Government has taken note of worsening fiscal conditions of States due to increasing burden of debt and excessive and injudicious distribution of freebies by some States;

(d) if so, whether the Government is bringing fiscal prudence in the finances of the States for safeguarding interests of the people as well as the national interests, if so, the details thereof and if not, the reasons therefor;

(e) whether the Government allows the debt-ridden States to splurge public funds by offering freebies thus making the people of the State heavily indebted and if so, the details thereof and the Government's policy in this regard; and

(f) whether the borrowings can be made to spend on unnecessary unscheduled expenditure and if so, the details thereof?

Single Education Regulator for Higher Education

2893. SHRI JAI PRAKASH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) Whether the Government is contemplating bringing the IITs, IIMs, NITs, etc. under the Higher Education Commission of India as a Single Education Regulator;

(b) if so, the details thereof; and

(c) the time by when the Government will roll out its decision on this matter?

Buffer Zones

2894. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has received any recommendations from the State Government of Kerala regarding demarcation of buffer zones around protected areas, if so, the details thereof;

(b) whether the Government has taken any decision regarding demarcation of buffer zones around protected areas in the country, if so, the details thereof;

(c) whether the National Board for Wildlife has any proposal to change the boundaries of protected areas in the State of Kerala, if so, the details thereof;

(d) the steps and measures being taken to minimize the human-animal conflict happening across Kerala;

(e) whether the present forest laws make it complicated for a common man residing close to forest areas to obtain various permits; and

(f) if so, the details of the steps taken to simplify the existing forest laws in the country?

Biological Diversity Act

†2895. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the loss of biodiversity and extinction of plants and animals are increasing in a big way;

(b) the steps proposed to be taken by the Government to address this issue;

(c) the details of Biodiversity Heritage Sites that have been notified as per Section 37 of the Biological Diversity Act, 2002;

(d) the details of the sites which are notified because of the rich wealth of agro-diversity contained therein;

(e) the details of the plan proposed by the Government for selecting and notifying more sites to protect India's rich heritage of agro-diversity; and

(f) whether the Government has any schemes to support farmers who are into seed conservation work and if so, the details thereof and if not, the reasons therefor?

National Skill Training Institute for Women

†2896. SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the aims and objectives of National Skill Training Institute for Women, NSTI (W);

(b) number of NSTI (W)'s in the country, State-wise especially district-wise in Maharashtra;

(c) whether the unemployment among women in Maharashtra is the highest, if so, the details thereof;

(d) whether the Government proposes to set up more number of NSTI(W)'s in Maharashtra;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps taken by the Government to tackle the problem of unemployment among women in the areas, where it is the highest including Maharashtra?

Registered Recycling Units

2897. SHRIMATI SHARDABEN ANILBHAI
PATEL:
SHRI PARTHIBAN S.R.:
SHRI MITESH RAMESHBHAI PATEL
(BAKABHAI):

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the number of registered e-waste processing and recycling units in the country in proportion to the generation and management of electronic and other wastes, State-wise and year-wise;

(b) the quantum of waste generated and recycled in the country, State-wise and category-wise;

(c) the details of the funds allocated for the manufacturing and maintenance of the units during the last three years, year-wise; and

(d) whether the Government has launched any special scheme to aware the public in this regard and if so, the details thereof?

Latest Status/Revised Curriculum and Syllabus under NEP

2898. SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the latest status of the implementation of the National Education Policy (NEP) in the country;

(b) whether the policy is mandatory for the State Governments to adhere to; and

(c) whether the Government has taken any steps to revise the curriculum and syllabus on the basis of the recommendations of NEP?

Development of Medical Tourism

2899. SHRI DIBYENDU ADHIKARI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has proposed to develop medical tourism in the country;

(b) if so, the action taken by the Government for development of medical tourists of the country and the action taken with Ministry of Railways for special services to Indian medical beneficiaries therefor;

(c) the action taken by the Government in offering medical treatment packages to customers at competitive prices therein; and

(d) the proposal of the Government to develop medical tourism for the people from Kolkata, Guwahati and other Eastern and North-Eastern parts of India who need to travel to the South India as medical tourists thereof?

Eklavya Model Residential School (EMRS)

†2900. SHRI MAHABALI SINGH:
DR. RAM SHANKAR KATHERIA:
SHRI KHAGEN MURMU:
SHRI RAVI KISHAN:
SHRI PARTHIBAN S.R.:
SHRI RAVINDRA KUSHWAHA:
SHRI SUBRAT PATHAK:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the total number of Eklavya Model Residential School constructed by the Government in the country as well as during the last five years;

(b) whether the Government proposes to construct new EMRS, State-wise including Uttar Pradesh, Bihar, West Bengal and districts of Tamil Nadu, if so, the details thereof;

(c) the number of seats increased for students in the said schools during the last five years;

(d) the details of the students currently enrolled against the available seats; and

(e) the details of the amount spent on these schools during the said period, year-wise?

NEET Entrance Exam

2901. SHRI JAYADEV GALLA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of students who wrote the NEET exam from 2013 onwards to till date, year-wise;

(b) the number of the State Boards, CBSE, ICSE, and other Education board students who have written the NEET Exam from the year 2013, year-wise;

(c) the board-wise categorisation of the number of students who have received admissions in the top 10 NIRF-ranked medical colleges classified, year-wise;

(d) whether the Government has any plans to conduct NEET exam twice a year; and

(e) if so, the reasons therefor and if not, the reasons therefor?

Retail Inflation

2902. SHRI NALIN KUMAR KATEEL:

SHRI D.K. SURESH:

SHRIMATI SUMALATHA

AMBAREESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the country's retail inflation is increasing steeply;

(b) if so, the details of the inflation at the current rate;

(c) whether the Government has conducted any study to find out the reasons for the increase in inflation;

(d) if so, the details thereof; and

(e) the steps taken/being taken by the Government to bring down the inflation level in the country?

PM-SHRI

2903. SHRI CHANDRA PRAKASH

CHOUHARY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether a Committee has been established by the Government to oversee the review and selection of prospective Pradhan Mantri School for Rising India (PM-SHRI) Scheme, if so, the details thereof;

(b) the number of schools targeted for PM-SHRI in 2022-23, State-wise particularly in Jharkhand;

(c) the basis of the SQAF, if developed, key performance indicators thereof;

(d) the process of self-registration by schools;

(e) the funds, out of the total project cost, allocated for 2022-23, for implementation of PM-SHRI, State-wise particularly in Jharkhand; and

(f) the manner in which the overall targeted number of 14500+ schools have been reached?

Carbon Tax

2904. SHRI NITESH GANGA DEB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plan to impose carbon tax during the current financial year;

(b) if so, the details thereof;

(c) whether this carbon tax encourages people for adopting more green technology by switching to Electric Vehicles (EV) in future;

(d) if so, whether the Government proposes to provide incentives both for the production of EVs and to the Consumer as well; and

(e) if so, the details thereof?

Penalties by Banks on Credit Card

2905. SHRI VISHNU DATT SHARMA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is cognizant of the various kinds of unjust and usurious charges and penalties being charged by private banks on credit cards, missed loan installments and other financial services;

(b) if so, whether the Government has instituted any study on the widespread distress, debt-traps and even suicides caused by this, in the country;

(c) whether the Government has any data regarding this and if so, the details thereof; and

(d) the measures being taken by the Government to address this issue?

Environmental Impact Assessment by Banks in NBFCs

2906. ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering adoption of mandatory Environmental Impact Assessment (EIA) by Banks & Non-Banking Financial Companies (NBFCs) in the country when they lend to potentially high impact projects, if so, details thereof and if not, the reasons therefor;

(b) whether the Government has defined the threshold criteria for environment assessment beyond which no lending should take place, if so, the details thereof;

(c) whether the Government is considering creation of a Grievance Redressal Mechanism in banks and financial institutions to address non-financial, environmental and social concerns arising from the impact of projects funded by these banks, if so, details thereof; and

(d) whether such mechanisms already exist in some banks and other financial institutions?

Van Dhan Vikas Kendras in Andhra Pradesh

2907. SHRI SRIDHAR KOTAGIRI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of 'Van Dhan Vikas Kendras (VDVK)' constructed by the Government under Pradhan Mantri Van Dhan Yojana (PMVDY) in Andhra Pradesh;

(b) the quantum of funds sanctioned and utilised under this scheme in Andhra Pradesh; and

(c) the details of training sessions conducted and persons benefitted under the said scheme in the State?

Poaching of Elephants

†2908. SHRI RAJESH VERMA:
DR. TALARI RANGAIAH:
SHRI TIRATH SINGH RAWAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken concrete measures to stop the rampant illegal poaching of elephants in the country and if so, the details thereof;

(b) the details of objectives of Project Elephant in Andhra Pradesh, Tamil Nadu and Odisha; and

(c) whether the Government has taken any steps to solve the problem of human-elephant conflict, if so, the details thereof and if not, the reasons therefor?

Sponsorship for Opening New Kendriya Vidyalaya in Malappuram, Kerala

2909. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether any proposal for sponsorship (by Ministries or Departments of the Government, State Government Administration) is pending with the Government regarding the opening of a new Kendriya Vidyalaya (KV) in Malappuram district, presently having only a single KV in the district;

(b) if so, the time by which the KV is likely to be opened; and

(c) if not, whether the Government proposes to open a new KV in Malappuram district?

Transfer of Land in Maharashtra

2910. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of cases where permission has been granted for the transfer of land belonging to scheduled tribes to non-scheduled tribes by the State Government especially in Maharashtra State; and

(b) the details thereof for the period of past 18 years *i.e.* from 2004 to 2022, district-wise?

Vocational Training Centres

2911. SHRI JAGDAMBIKA PAL:
SHRIMATI RAJASHREE MALLICK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the numbers of Vocational Training Centres functioning under the Government, State-wise and district-wise data including Uttar Pradesh and Jagatsinghpur district of Odisha;

†Original notice of the question received in Hindi.

(b) whether more such centres are required to be opened to fulfill the current demand in the country;

(c) whether the Government provides any scholarship to student to enroll themselves in vocational education and if so, the details thereof;

(d) whether any assessment has been made for the new skill trainings that can be imparted and if so, the details thereof along with the placement records so far?

Industrial Training Institutes

†2912. SHRI DINESH LAL YADAV
“NIRAHUA”:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of Industrial Training Institutes (ITIs) operational in the country, State/Union-territory wise;

(b) whether there is any need for improvement in the quality of training in these institutions;

(c) if so, the details thereof along with the steps taken/being taken by the Government in this regard;

(d) whether the Government proposes to establish more number of ITIs in other States of the country including Bihar to impart training to more youths; and

(e) if so, the details thereof?

Security of People Working in Private Institutions

†2913. SHRI SANJAY SETH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether any arrangement has been made to secure the future of the people working in private institutions across the country, if so, the details thereof;

(b) whether any special provisions have been made for the safety of women at work places in private institutions, if so, the details thereof;

(c) the details of facilities to be provided by all the companies to the workers engaged through outsourcing or private institutions; and

(d) the number of such companies functioning in Jharkhand which are following these norms along with the details thereof?

Particularly Vulnerable Tribal Group (PVTG)

2914. SHRI MANICKAM TAGORE B.:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to conduct a survey that can gauge the Human Development Index (HDI) specifically for about 28 lakh people of the Particularly Vulnerable Tribal Groups (PVTG) living in over 22000 villages across the country;

(b) if so, the details thereof;

(c) whether the survey is part of the Government's development mission to connect remote tribal groups to Government services; and

(d) if so, the details thereof?

MLV Textile Engineering College Bhilwara

2915. SHRI SUBHASH CHANDRA BAHERIA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal to convert the Manikya Lal Verma (MLV) Textile Engineering college, Bhilwara as Center of Excellence for textile Education and research;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the detailed procedure and criteria to promote an educational institute as the center of excellence and the benefit institute will get after being declared as a center of excellence?

Pradhan Mantri Adarsh Gram Yojana (PMAGY)

†2916. SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the names of the villages selected under 'Pradhan Mantri Adarsh Gram Yojana' in the district Dahod of Gujarat till date;

(b) the facilities to be provided in all these villages; and

(c) whether facilities under 'Pradhan Mantri Adarsh Gram Yojana' will be provided to all such nearby villages which have population less than five hundred considering these as one?

Agricultural Loan

†2917. SHRI HANUMAN BENIWAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has details of the outstanding agricultural loan on farmers in the country including Rajasthan;

(b) if so, the details of the outstanding agriculture loan on farmers, State-wise;

(c) the categories of banks, institutes having the said outstanding loans;

(d) whether the Government proposes to work out any road map for loan waiver of farmers to bring back their financial position on track across the country including Rajasthan;

(e) if so, the time by when; and

(f) if not, the reasons therefor?

Damage due to Forest Fire

2918. MS. RAMYA HARIDAS:
DR. TALARI RANGAIAH:
DR. SHASHI THAROOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the forest fires have increased during the last five years, if so, the details of loss occurred in the forests;

(b) whether the Government is aware of the increasing incidents of forest fires in various States particularly in the Vagamon region of Kerala State;

(c) whether the Government has made efforts to identify the causes and prepared an action plan to tackle the increasing incidence of forest fires in the country including Kerala, if so, the details thereof and if not, the reasons therefor;

(d) whether several endangered reptiles were reported charred in the forest fires in various States;

(e) whether the raging fire is destroying the ecosystem of forests, shrinking animal habitats and disrupting the food chain leading to migration of wild animals and birds from their habitats to other places for safety; and

(f) whether a large number of animals have migrated from the north division to the southern parts of the States due to forest fire incidents and if so, the details thereof and corrective steps being taken in this regard?

Manodarpan

2919. SHRI JAYANT SINHA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of beneficiaries covered under the Government's Manodarpan initiative to provide psychosocial support for mental health and well-being, State-wise;

(b) the number of beneficiaries covered under the initiative for the State of Jharkhand, especially in the districts of Hazaribagh and Ramgarh; and

(c) the initiatives of the Government to incorporate mental health education and gender sensitization into the mainstream curriculum?

DBT Scheme

2920. SHRI RAJU BISTA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of funds disbursement in West Bengal under various Direct Benefit Transfer (DBT) schemes of the Central Government from March 2019 - till date; and

(b) the details of the funds disbursement in Darjeeling and Kalimpong districts of West Bengal under various DBT schemes of Central Government from March 2019-till date?

Tourism Potential in Maharashtra

2921. SHRI SUNIL BABURAO MENDHE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware of the tourism potential in Maharashtra as the State is blessed with tourist attractions, beaches, wildlife, heritage sites, historical sites, historical places and temples;

(b) if so, the details thereof; and

(c) the steps taken by the Government to promote tourism in Maharashtra?

Requests from States for PM-SHRI Scheme

†2922. SHRI TIRATH SINGH RAWAT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details and the purpose of Prime Minister Schools for Rising India (PM-SHRI) Scheme;

(b) the number of applications received for the upgradation of schools under PM-SHRI Scheme from various States;

(c) whether some States have not signed Memorandum of Understanding with the Centre for the implementation of PM-SHRI Scheme; and

(d) if so, the details thereof?

Proliferation of Sub-Standard Teachers Training Colleges

2923. SHRI C.N. ANNADURAI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of sub-standard Teachers' Training Colleges and has taken any steps to control the proliferation of such sub-standard Teachers' Training Colleges as poorly trained teachers cannot ensure quality of education or contents being taught;

(b) whether the Government intends to undertake an audit of such colleges;

(c) if not, the manner in which the Government proposes to ensure quality of teachers in whose hands the future of India will be groomed; and

(d) the measures taken by the Government to ensure education of migrant children especially those whose parents migrate in search of livelihood for a short period?

Renovation of Schools/Availability of Books in Schools in Rural Areas

2924. SHRI SHRINIWAS PATIL:
KUNWAR DANISH ALI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that almost 82 per cent of schools in the rural areas have been neglected during the pandemic and need to be renovated;

(b) if so, the details of such schools identified in the rural areas and also the measures taken by the Government in this regard;

(c) if not, the reasons therefor;

(d) whether the Government is aware that there is a shortage of availability of books for students in the rural areas;

(e) if so, the steps/measures taken by the Government to make availability of books to children in rural areas; and

(f) if not, the reasons therefor?

Efforts to Maintain the Existence of Art, Literature and Craft

2925. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has made any efforts to maintain the existence of art, literature and craft in the country and if so, the details thereof, State/UT-wise;

(b) whether the Government is planning to set up a Centre of Excellence for Arts and Handicrafts, particularly in Uttar Pradesh;

(c) whether the Government is taking any steps to create awareness among the people of the country to adopt traditional culture; and

(d) if so, the steps taken by the Government in this regard?

Rejuvenation of Ancient Temples in Rajasthan

†2926. SHRI BALAK NATH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Archaeological Survey of India (ASI) has started the work of rejuvenation of ancient temples in Rajasthan and if so, the details thereof;

(b) the time by when the above-mentioned work is likely to be completed; and

(c) the details of the steps being taken by the Government for such rejuvenation work?

Raising of Long Term Bonds by SBI

2927. DR. T.R. PAARIVENDHAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the State Bank of India (SBI) the largest lender in the country, recently got the approval of its Board to raise upto Rs. 50,000/- crore through long term bonds;

(b) if so, the details thereof;

(c) the reasons along with its purpose for raising such long term bonds;

(d) the time by when the proposal will be completed; and

(e) the total loan disbursed by SBI during the last three years?

Cashew Workers

2928. SHRI KODIKUNNIL SURESH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the women cashew workers are denied treatment in ESIC empanelled hospitals due to lack of required attendance, if so, the details thereof;

(b) whether the ESIC has been asked to provide exemption of attendance for women cashew workers and provide them necessary treatment free of cost at the empanelled hospitals; and

(c) if so, the details thereof?

Streamlining of Visa Approval Process to Increase Tourists

2929. DR. SHASHI THAROOR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the proposal of the Government to deal with expected increase of 12 per cent in inbound tourism in the country in 2023;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken any steps to streamline processes like visa approval in the tourism sector to ensure the best utilization of India's tourism potential; and

(d) if so, the details thereof and if not, the reasons therefor?

Empowerment of Socially and Educationally Backward Tribes

†2930. SHRI KANAKMAL KATARA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of literacy and employment rates of the socially and educationally backward tribes; and

(b) the details of the ongoing projects for empowerment of socially and educationally backward tribes?

Privatisation of HLL Life Care Ltd.

2931. SHRI N.K. PREMACHANDRAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to privatise the HLL Life Care Ltd.;

(b) if so, the details thereof;

(c) the details of action taken by the Government for the privatisation of HLL;

(d) whether the Government proposes to consider the request of stakeholders to stop the privatisation process, if so, the details thereof and the action taken thereon;

(e) whether the Union Government has received any request from the State Government of Kerala to hand over HLL Limited, if so, the details thereof and the action taken thereon;

(f) whether the Union Government restricted Kerala to take part in the bid process for disinvestment of HLL Life Care, if so, the details thereof and the reasons therefor;

(g) whether the Government is promoting privatisation in the disinvestment process, if so, the details thereof and the reasons therefor; and

(h) the action taken or likely to be taken by the Government to protect the employees under disinvestment process?

Job Vacancies in CPSEs

2932. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the job vacancies against sanctioned posts in Central Public Sector Enterprises (CPSEs) Maharatna, Navratna and Miniratna Companies totalling several thousands have not been filled up and if so,

the details of the sanctioned posts and vacancies in CPSEs as on date;

(b) whether the Government has recently announced that for the eligibility to Graduate Trainee Engineer Posts in CPSEs, it is mandatory for the candidates to get pass percentile in Graduate Aptitude Test for Engineers (GATE) and if so, the details thereof;

(c) the steps taken by the Government to provide level playing field and equal opportunities for the qualified Engineering Graduates who have no chance to write GATE examination; and

(d) whether the aspiring candidates still have to qualify in the entrance examination conducted by the National Testing Agency (NTA) and the oral interview for getting posts in CPSEs and if so, the details thereof?

Exclusion of Oil and Gas

2933. SHRI GAURAV GOGOI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the reasons for excluding oil and gas sector from the sectors for crucial cross-utilization of input tax credit as introduced by the Goods and Services Tax (GST) regime;

(b) whether the Government plans to include oil and gas sector in the next annual budget for crucial cross-utilization of input tax credit as introduced by the GST regime; and

(c) if so, the details of such plans and if not, the reasons therefor?

Tobacco Shops Near Schools

†2934. SHRI SUNIL KUMAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the children are getting addicted to tobacco due to the proximity of tobacco shops near their schools in various States across the country;

(b) if so, the steps taken by the Government to check this issue and whether it is enacting any law in this regard; and

(c) if so, the details thereof, if not, the reasons therefor?

Pravasi Kaushal Vikas Yojana

2935. SHRI SHYAM SINGH YADAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of people trained and certified under Pravasi Kaushal Vikas Yojana (PKVY); and

(b) the number of people have actually got employment in various countries after training under PKVY, country-wise?

Growth of Skill Development in West Bengal

2936. SHRI SUNIL KUMAR MONDAL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the works done for the growth of skill development in West Bengal for the last three years and the current year with new schemes;

(b) the number of people connected with such schemes in West Bengal; and

(c) the details of the funds allocated and utilised during the Financial Year 2022-23, State/UT-wise along with the present and upcoming schemes?

Land/Building for Kendriya Vidyalaya No. 2 in Darbhanga

†2937. SHRI GOPAL JEE THAKUR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Kendriya Vidyalaya No. 2, also is functioning in Kendriya Vidyalaya No. 1 Darbhanga for the past several years as the school does not have land or building of its own;

(b) the initiatives taken by the Government to provide land and building to Kendriya Vidyalaya No. 2;

(c) whether the Government of Bihar has sent a proposal regarding land for the school; and

(d) if so, the details thereof?

Forest Right Act, 2006

2938. SHRI SYED IMTIAZ JALEEL:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 is applicable in Protected Areas;

(b) whether these rights are recognized in existing protected areas;

(c) the list of claims and titles provided under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, protected area-wise;

(d) the list of community forest resource rights and individual rights separately;

(e) the details of the total area claimed and vested under the said Act;

(f) the number of Individual Forest Rights titles under the said Act have been distributed in Protected Areas in the country; and

(g) the total area distributed in the protected areas?

Atal Pension Yojana

2939. DR. TALARI RANGAIAH:
SHRI CHANDRA PRAKASH JOSHI:
SHRI SANJAY SETH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government propose to increase the amount of pension being given under the Atal Pension Yojana;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there is any proposal of the Government to make the scheme flexible in terms of the amount to be given to the beneficiaries;

(e) if so, the details thereof;

(f) if not, the reasons therefor; and

(g) the total number of beneficiaries under Atal Pension Yojana, State/district-wise specially in Rajasthan and Jharkhand?

SHREYAS Yojana

†2940. SHRI CHUNNI LAL SAHU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether a large number of young men and women with Higher Education degree have to be provided alternative employment through Skill Development training under the scheme for Higher

Education Youth in Apprenticeship and Skills (SHREYAS);

(b) if so, the details thereof;

(c) the names of the schools where the said scheme has been implemented in Chhattisgarh during the last two years and the current year, district-wise;

(d) the number of trained young men/women beneficiaries under the said scheme;

(e) the amount allocated by the Government for the said scheme during the said period, year-wise; and

(f) whether the State Government is implementing the scheme efficiently or any irregularities have been detected in this regard and if so, the details thereof?

Tax on Tobacco Products

†2941. SHRI JANARDAN MISHRA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken the cognizance of the fact that the Article 6 of the Framework Convention on Tobacco Central Calls for taxation as an effective measure to reduce the demand for tobacco and recommends a tax on tobacco products at least 75% tax on this retail price;

(b) whether the Government is aware of the fact that more than 40 countries across the world including Sri Lanka (77 Percent) have imposed more than 75 percent tobacco tax;

(c) whether the Government has noticed that average/effective tax on beedi, cigarette and smokeless tobacco in the country is 22 per cent, 53 per cent and 64 per cent respectively which is very less in comparison to 75 per cent of uniform tax on all tobacco products recommended by WHO; and

(d) the steps proposed to be taken by the Government to implement and comply with Article 6 of the FCTC and increase the tax on tobacco products?

Bridge the Placement Gap under Skill Development Programmes

2942. SHRI BHARTRUHARI MAHTAB:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has initiated any specific programme to bridge the placement gap and improve the employment prospects of skill

development programme graduates, if so, the details thereof;

(b) the details of placement rates of skill development programme supported by the Government, Year-wise and State-wise;

(c) whether the placement rate has been improved in the last five years;

(d) if not, the reasons therefor and measures taken thereof; and

(e) whether the Government proposes to engage with industry associations, employers and other stakeholders to identify emerging skill requirements and adapt skill development programmes with the aim of minimizing the placement gap?

Funds spent in Koshi Region under SDS

2943. CH. MEHBOOB ALI KAISER:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the site-wise amount of funds spent by the Government in Koshi region under the Ramayana Circuit, Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASHAD) and Swadesh Darshan Schemes;

(b) whether the Government proposes to develop Katyayani Asthan a famous pilgrimage site in the Koshi region of Bihar where there is a temple of Lord Rama, Lakshman and Maa Janki under the Swadesh Darshan or PRASHAD Scheme or any other schemes;

(c) if so, the details thereof; and

(d) if not, whether a feasibility study will be undertaken for the same and if so, the details thereof?

Climate Induced Migration

2944. SHRI BRIJENDRA SINGH:
SHRI RAVIKUMAR D.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government maintains any record of climate-induced refugees living in the country;

(b) if so, the details thereof and the number of such refugees during the last five years;

(c) whether the number of Internally Displaced Persons (IDP) because of climate change has been increased during the last five years;

(d) if so, the details thereof and measures adopted by the Government for their re-settlement;

(e) the regions in which largest number of climate change induced migration has taken place in the country; and

(f) whether the Government has any policy for protection of people impacted due to climate change induced migration and if so, the details thereof and if not, the reasons therefor?

Survey to Identify Heritage Sites

2945. DR. NISHIKANT DUBEY:
SHRI MANOJ TIWARI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has conducted any survey to identify the heritage sites in the country and if so, the details thereof, State/UT-wise;

(b) the details of the heritage sites where development work has been started during the last three years and the current year;

(c) the details of the development work carried out so far, heritage site-wise; and

(d) the details of these heritage sites located in Jharkhand where holistic development work has been started or proposed to be undertaken?

Courses under PMKVY

2946. SHRIMATI SUNITA DUGGAL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the new upgraded courses under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for training of skilled and unskilled workers;

(b) whether any course suitable for agricultural labours has been started under the upgraded courses and if so, the details thereof;

(c) whether any additional funds have been sanctioned/proposed to increase PMKVY training centres in Haryana and if so, the details thereof;

(d) the number of candidates enrolled under PMKVY Short Term Training (STT) and PMKVY Recognition of Prior Learning (RPL) respectively; and

(e) the district-wise details for the State of Haryana, including the SC/ST candidates from Parliamentary Constituency of Sirsa?

Initiatives of Government towards Minimum Level of Learning

2947. SHRI RAVIKUMAR D.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the procedure followed by the Government to ensure the Minimum Level of Learning (MLL) for all school going children, since there is learning gap in children as per their standard even after a decade of enactment of the Right to Free and Compulsory Education Act;

(b) the steps taken by the Government to enroll returned migrants, child labours and weaker sections children in schools in the years 2020, 2021 and 2022;

(c) the steps taken by the Government to ensure the availability of toilets in schools;

(d) the steps taken by the Government under the Right to Education (RTE) Act 2019 to ensure School Management Committees to trace school dropouts/ out of school children and bring them back to schools; and

(e) the procedure followed by the Government under RTE Act 2019 to ensure regular monthly meeting of the School Management Committees which will be beneficial for tracing the out of school children?

Shortage of School Teachers in Rajasthan

†2948. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there is continuous shortage of school teachers in several schools of Rajasthan particularly in the rural areas and if so, the details thereof;

(b) the details of the number of schools facing the shortage of teachers and also the details of the number of vacancies of school teachers in schools, district-wise;

(c) whether the Government has taken any measures to fill up the vacancies of teachers in Rajasthan particularly in the rural areas and also appointed yoga teachers; and

(d) if so, the details thereof?

Outstanding Debt of Punjab

2949. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total outstanding debt of the Government of Punjab;

(b) whether going by the current trend the public debt of Punjab is likely to cross Rs. 5 lakh crores in ten years and if so, the details thereof;

(c) whether the Government allows the debt-ridden States to splurge public funds by offering freebies thus making the people of the State heavily indebted and if so, the details thereof and the Government's policy in this regard; and

(d) whether the borrowings can be made to spend on unnecessary unscheduled expenditure and if so, the details thereof?

Funds to Skill Development Training Programme

†2950. SHRI PRATAPRAO PATIL
CHIKHLIKAR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the funds allocated for the Skill Development Training Programme in Nanded district of Maharashtra during the last three years;

(b) the number of candidates provided training and employment as a result thereof under the said scheme being implemented by the Government along with the details thereof; and

(c) the details of the criteria prescribed for programmes being run at present to provide training and employment to the youth across the country including Maharashtra?

Income Disclosure Scheme

†2951. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government had announced an Income Disclosure Scheme in November, 2016 to convert black money into white under which any person could disclose his black money with a penalty of 50 per cent;

(b) if so, the details of the amount of revenue the Government received under this scheme and details of schemes on which this amount was spent;

(c) whether the Government has any plan to introduce a scheme to convert the black money lying in the country into white with a certain penalty, so that the money received from the black money penalty can be used for the developmental work of the country;

(d) whether the Government has also received requests in this regard from public representatives in May, 2023;

(e) if so, the details thereof; and

(f) the action taken or likely to be taken by the Government in this regard?

Development of New Tourism Spots in Border Areas of Punjab

2952. SHRI GURJEET SINGH AUJLA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether any new tourism spots in Punjab particularly in its border areas have been identified by the Government;

(b) whether the Government proposes to develop the said identified spots;

(c) if so, the details thereof;

(d) the steps taken by the Government for the conservation of historical heritage sites of the country including Punjab during the last two years; and

(e) whether any separate budgetary provisions for the conservation of these historical heritage sites have been made by the Union Government for the State of Punjab and if so, the details thereof?

Women Entrepreneurship in Odisha

2953. SHRIMATI RAJASHREE MALLICK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the programmes launched by the Government to promote women entrepreneurship in Odisha;

(b) the details of the schemes/programmes implemented in Jagatsinghpur;

(c) the details of the capacity building programmes started by various Self Help Groups in Jagatsinghpur district; and

(d) the details of the assistance provided to the Startups established and run by women in Jagatsinghpur districts?

Achievement of NEP, 2020

2954. SHRI NAMA NAGESWARA RAO:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the significant achievements made after the announcement of NEP 2020 for the past 3 years;

(b) whether the expected raise in investment in public education system substantially through private partnership under NEP, 2020 is realised during the past three years and if so, the details thereof;

(c) the details of the increased participation of global Universities and research institutes through partnership and also on single institute/entity basis; and

(d) whether high performing Indian Universities are setting up their campuses in other countries and whether Universities from top 100 foreign Universities in the world are setting up their campuses in India as envisaged in NEP, 2020 and if so, the details thereof?

Minimum Wages to Workers in Private Sector

†2955. SHRI DURGA DAS (D.D.) UIKEY:
SHRI GAJENDRA SINGH PATEL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether any scheme is under consideration to provide minimum wages to the workers in the private sector, if so, the details thereof;

(b) the details of schemes being implemented by the Government for workers of the unorganized sector;

(c) whether any health related scheme for workers of the unorganized sector is under consideration with the Government, if so, the details thereof;

(d) the details of schemes being implemented for the welfare of workers working in rural areas; and

(e) whether any new scheme is proposed for labour welfare in aspirational districts, if so, the details thereof?

Western Ghats Spatial Decision Support System

2956. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware about the reduction in evergreen forest cover by 5 per cent as

discovered by Indian Institute of Science's Energy and Wetlands Research Group through its Western Ghats Spatial Decision Support System (WGSDSS);

(b) whether the Government is aware about the reasons for the reduction of the evergreen forest cover and if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government proposes to use the WGSDSS to keep track of deforestation and for decision making and if so, the details thereof and if not, the reasons therefor?

Declaration of Meenakshi Temple as World Heritage Site

2957. SHRI T.R.V.S. RAMESH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government plans to consider the declaration of the Meenakshi Temple of Tamil Nadu State as a cultural World Heritage Site; and

(b) if so, the details thereof and the time by when such declaration shall be made and if not, the reasons therefor?

Education in State List of the Constitution of India

2958. SHRI M. SELVARAJ:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true that many State Governments across the country have requested the Union Government to transfer Education from the Concurrent List to State List;

(b) if so, the details thereof;

(c) the action being taken or proposed to be taken by the Government in this regard; and

(d) if so, the details thereof?

Data of Historical Heritages

†2959. DR. MANOJ RAJORIA:
SHRI SUMEDHANAND SARASWATI:
SHRIMATI RANJEETA KOLI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has prepared any list of the historical heritages or religious places in the country including Rajasthan;

(b) if so, the details thereof;

(c) whether there is any scheme being implemented by the Government to connect religious places and historical heritages by roads;

(d) if so, the details thereof particularly in Rajasthan during the last three financial years and the current year;

(e) if not, whether the Government proposes to implement any scheme in future in this regard;

(f) whether any action has been taken by the Government to promote activities for integration of education and culture, if so, the details thereof; and

(g) whether the Government has taken any measures to preserve the intangible cultural heritage with special focus on the tribal and rural areas of Rajasthan and if so, the details thereof?

Development of Tribal Areas

2960. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has taken any steps to develop the tribal areas;

(b) if so, the details thereof;

(c) the details of schemes along with their present status; and

(d) the details of the funds allocated in this regard, scheme-wise and if not, the reasons therefor?

Performance Grading Indexing for Districts

2961. SHRI KOMATI REDDY VENKAT REDDY:

SHRI MANNE SRINIVAS REDDY:
SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the COVID-19 pandemic led to a decline in educational performance/levels of many districts in the country as per the Performance Grading Index for Districts (PGID) released recently which assessed the performance of school education system at the district level;

(b) if so, the details thereof under which districts are categorised, with Daksh, Utkarsh, AtiUttam, Uttam, Prachesta1, Prachesta2, Prachesta3, Akanshi1 and Akanshi2 and also the lowest grade-Akanshi3 category/ State-wise;

(c) whether the report is expected to be helpful to State Education Departments especially in Andhra Pradesh, Bihar and Telangana to identify gaps at the district level and improve their performance in a decentralised manner;

(d) if so, the details thereof and the present status thereof, pre and post COVID-19 situation till date, State-wise/district-wise especially in Andhra Pradesh and Telangana; and

(e) the steps being taken by the Government for above mentioned categories?

Fintech Start-Up

2962. SHRI ANUMULA REVANTH REDDY:

Will the Minister of CORPORATE AFFAIRS

कॉरपोरेट कार्य मंत्री

be pleased to state:

(a) whether the domestic fintech startup funding witnessed a decline of 47 per cent in 2022 as compared to 2021, if so, the details thereof and the reasons therefor;

(b) the steps and initiatives taken or likely to be taken by the Government to increase the domestic fintech startup funding;

(c) the number of fintech startups started and closed since 2019, State-wise/Year-wise; and

(d) the number of employees who lost their jobs due to the closure of the startups during the last three years, State/year-wise?

Central Debt on Bihar

†2963. SHRI GIRIDHARI YADAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether Bihar is one of the poorest States in the country due to lack of natural resources, if so, the details thereof;

(b) whether there is huge central debt on Bihar and as a result thereof the State is facing difficulty in repaying the interest of central debt;

(c) if so, whether the Government proposes to waive off the central debt and its interest to Bihar; and

(d) if so, the details thereof and the time by when and if not, the reasons therefor?

Special Tiger Protection Forces

2964. SHRI KHAGEN MURMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the total number of Special Tiger Protection Forces (STPF) established in the country till now, State/UT-wise;

(b) whether the Government proposes to establish more STPF in the country in Financial Year 2023-24; and

(c) the funds utilized between Financial Year 2019-20 and 2022-23 for establishing STPFs in the country, year-wise, State/UT-wise?

GSTN under Prevention of Money Laundering Act

2965. DR. G. RANJITH REDDY:
SHRI MANICKAM TAGORE B.:
SHRI VENKATESH NETHA
BORLAKUNTA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the aims and objectives of Goods and Services Tax Network (GSTN) and Prevention of Money Laundering Act (PMLA);

(b) whether the GSTN has been brought under the purviews of PMLA, if so, whether this decision was taken without any discussion in the 50th Meeting and many States including Karnataka, Rajasthan, Tamil Nadu and Telangana opposed this move, if so, the details thereof;

(c) whether the Government has made any assessment about the impact of this decision on business and service providers, if so, the details thereof;

(d) whether the new law will wreak havoc on the business community as it can be used to threaten trade and industry leaders who do not toe the Government's line or are affiliated with the opposition or have an independent voice, if so, the details thereof; and

(e) whether this step proposes to practice, promote and propagate tax-terrorism, if so, the details thereof?

**Reservation for Puducherry Students in
Pondicherry Central University**

2966. SHRI VE. VAITHILINGAM:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that 25 per cent reservation is allotted for Puducherry students in Pondicherry Central University for 21 courses started initially upto 2013 which were not extended to the new courses of about 150 started since 2013;

(b) whether the Government is aware that the proposal submitted by the Pondicherry University in 2013 to Ministry of Human Resource Development is still awaiting approval; and

(c) if so, the details thereof?

**Construction of Separate Toilets in Schools
for Girls and Boys in Chhattisgarh**

†2967. SHRI SUNIL KUMAR SONI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal for the construction of separate toilets for boys and girls in Government schools;

(b) if so, the details thereof and whether separate toilets have been constructed for boys and girls in all the primary, high and higher secondary schools in the State of Chhattisgarh;

(c) whether all the constructed toilets are fully functional; and

(d) if not, the details thereof?

**Environmental Clearance of Bar Mouth
Project**

2968. DR. K. JAYAKUMAR:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that inordinate delay takes place in arriving at final decision on projects submitted by various groups and agencies for environment clearances;

(b) the details of projects received for environmental clearance since 2014 along with their status;

(c) whether the Government has given clearance to a port at Kattupalli, Tamil Nadu of a private company in Tiruvallur in a short span of time;

(d) whether Bar Mouth Project (Construction of two pieces of Parallel 20 mts. length retaining walls to maintain a passage of water) submitted by Fisheries Department, Government of Tamil Nadu to help poor fishermen at Pulicut Lake is pending with the Government; and

(e) if so, the reasons therefor and time by which the said project is cleared by clearance from the Government?

**Training of Men and Women under
Skill Development**

2969. SHRI DHARMENDRA KASHYAP:

Will the Minister of SKILL DEVELOPMENT
AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of men and women trained under various skill development programmes during the last three years, year-wise and State-wise including Uttar Pradesh;

(b) whether the Government has fixed any target for training the youth under skill development programmes by the year 2024;

(c) if so, the details thereof; and

(d) whether any discussions have been held with various State Governments especially with the Government of Uttar Pradesh in this regard and if so, the details thereof?

Global Methane Pledge

2970. SHRI T.R. BAALU:

Will the Minister of ENVIRONMENT, FOREST
AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the reasons for not signing the Global Methane Pledge at the Glasgow Climate Change Conference held recently under the aegis of the United Nations while over 90 countries have endorsed the Pledge; and

(b) the plans and strategies for curbing methane emissions by trapping it for meeting our energy needs and ensure cooperation and contribution to the global community in the common shared responsibility of reducing Green House Gas emissions and global warming?

**Kendriya Vidyalayas/Navodaya Vidyalayas in
all Districts of Uttar Pradesh**

†2971. SHRI R.K. SINGH PATEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Kendriya Vidyalayas/Navodaya Vidyalayas (KVs/NVs) set up during the current year and the last three years in Uttar Pradesh, district-wise;

(b) whether the Government has implemented any scheme to set up new KVs/NVs in all the districts of the State;

(c) the number and names of the districts of Uttar Pradesh where there is no KV; and

(d) the time by which KVs/NVs are likely to be set up in the all districts of the State?

Conducive Learning Environment

2972. DR. AMAR SINGH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government concurs with the view that every child in the country deserves to learn in a conducive learning environment that accelerates their learning outcomes;

(b) if so, the details of the steps that have been taken/proposed to be taken by the Government to provide each child with one period of dedicated learning through the use of personalized adaptive software, or intelligent tutoring systems; and

(c) if not, the reasons therefor?

Education for Tribal Children

†2973. SHRI GAJENDRA SINGH PATEL:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of programmes being formulated to facilitate the tribal children to get quality education in their surrounding areas;

(b) whether any scheme is under consideration to set up Navodaya Vidyalayas in tribal areas for benefit of tribal student;

(c) the schemes being implemented to facilitate tribal students to study abroad;

(d) whether any new scheme is proposed for higher education in tribal areas and if so, the details thereof; and

(e) the programmes being implemented in the field of education in Khargone Parliamentary Constituency?

Recruitment of Teachers and Librarian by Kendriya Vidyalaya Sangathan in 2022

†2974. SHRI SANTOSH KUMAR:
SHRI KAUSHALENDRA KUMAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has conducted any investigation of the allegation of rigging against the Kendriya Vidyalaya Sangathan (KVS) and the Central Board of Secondary Education (CBSE) responsible for conducting the examination for recruitment of teachers and librarians in KVS *vide* advertisement No. 15/2022, 16/2022 and 15/2023;

(b) whether the said rigging has happened at the higher levels of administration at KVS and CBSE and the Government has not taken any action thereon; and

(c) if so, the details thereof?

Expenditure of Government in North Eastern Regions

2975. SHRI COSME FRANCISCO CAITANO
SARDINHA:

Will the Minister of DEVELOPMENT OF NORTH
EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of outlays of the Government for the North Eastern Regions in last ten years, State-wise;

(b) the details of the actual expenditure of the Government in schemes for the NE-Regions during the above mentioned period;

(c) the direct assistances given by the Government to district and regional bodies in the NE-Regions during the last five years; and

(d) the steps being taken by the Government to increase/facilitate investments by the States through regional connectivity in the North-East?

Welfare Schemes by Banks for SCs/STs

†2976. SHRI HAJI FAZLUR REHMAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the schemes for welfare and upliftment of the Scheduled Castes are being run by the nationalized banks;

(b) if so, the details thereof;

(c) whether there has been a decrease in the credit facilities provided to the Scheduled Castes by Nationalised Banks and they also face difficulties in getting loans; and

(d) if so, the corrective measures taken in this regard?

Public Sector Undertakings running into Losses

†2977. SHRI KISHAN KAPOOR:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the number of Public Sector Undertakings (PSUs) in the country which have been running into losses since last one decade; and

(b) the measures taken/being taken by the Government to reduce the losses of the said establishments?

Revenue Collected from Sale of Tickets of Monuments

2978. SHRI RAJ KUMAR CHAHAR:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the monument-wise and year-wise details of the amount collected through the sale of entry tickets of monuments by ASI along with the expenditure made in their conservation during the last ten years;

(b) whether the Government is aware that the conditions outside the protected limits of centrally protected monuments are not up to the mark and the ASI does not spend on upgrading the surroundings though it affects the holistic experience of the visitors; and

(c) the details of the initiatives, if any, taken by the ASI/Government to address the condition of surroundings outside the protected limits of centrally protected monuments?

Declaration of Gaumata as National Animal

†2979. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether certain bird flower, animal etc. in the country have been designated as national bird, national flower and national animal and provided protection along with the special status keeping in view the sentiments of common people across the country;

(b) if so, the respective dates on which the above have been designated as national symbols along with names of such protected bird, flower, animal etc. including other national symbols;

(c) whether revival of these national symbols have taken place after providing them protection and status of special importance;

(d) if so, the details thereof;

(e) whether the Government intends to recognize 'Gaumata' an integral part of Indian Culture as a national animal as considering protection and revival of Indian and sanatan culture by bringing a legislation in the Parliament in this regard and if so, the details thereof;

(f) if not, the reasons therefor;

(g) whether the hon. High Court of Allahabad and Jaipur have also ordered and commented to expedite the process of declaring 'Gaumata' as national animal; and

(h) if so, the details thereof?

Establishment of New Central Universities

†2980. SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Central Universities established by the Government in Maharashtra for providing higher education along with the details thereof;

(b) whether the Government gives priority for providing higher education in aspirational districts;

(c) if so, the number of districts in which proposals for establishing new Universities, Colleges, Kendriya Vidyalayas and Sainik Schools have been approved along with the details thereof;

(d) whether the Government of Maharashtra has sent a proposal for construction of a Central University in Dharashiv district of Usmanabad Lok Sabha Constituency; and

(e) if so, the policy formulated by the Government along with details thereof?

Weakened Knowledge of Students by COVID-19

2981. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that the educational loss of the whole academic year during COVID-19 has weakened the foundation knowledge of the students; and

(b) if so, the steps taken by the Government to bridge the gap in these educational loss?

Recruitment by Kendriya Vidyalaya Sangathan after 2018-19

†2982. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of posts pertaining to various faculties in Kendriya Vidyalaya Sangathan for which recruitment exams were conducted after the year 2018-19;

(b) whether recruitments to all the above mentioned posts have been completed till date;

(c) if so, the year-wise and faculty-wise details of the recruitments made in Chhattisgarh; and

(d) if not, the time by when these recruitments are likely to be made?

Corporate Loan

2983. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details regarding the corporate loan amount written off since 2014, year-wise;

(b) the details regarding the corporate loans written off that have been recovered since 2014; and

(c) the details of the corporate entities that has availed the maximum loan written off along with the details of bank which has written off the said loan?

Workers Employed in Brick-Kiln Industry

2984. SHRI GIRISH CHANDRA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of workers who have died due to brick kiln explosion/accidents during the last three years, if so, the details thereof, State-wise including Uttar Pradesh;

(b) the maximum number of brick-kiln accidents recorded and the action taken thereon during the last three years;

(c) the details and number of workers employed in brick-kiln industry in the country, State-wise; and

(d) the number of workers engaged in illegal brick-kilns in the country, State-wise?

Functioning of ASI with Limited Budgetary Allocation

2985. SHRI BENNY BEHANAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the steps taken by the Government to ensure the preservation and conservation of World Heritage Sites in India;

(b) whether the Government has ensured the effective functioning of bodies such as the Archaeological Survey of India (ASI) despite limited budgetary allocations; and

(c) if so, the details thereof?

Total Debts of Government

2986. SHRI PARTHIBAN S.R.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total debts of the Indian Government till date, amount-wise and country-wise; and

(b) the total debts as on 2014, country-wise and amount-wise?

Scholarship to Young Artists

†2987. SHRI SUDARSHAN BHAGAT:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether it is a fact that a large number of young artists are getting benefits from the Government across the country since the last five years under the scheme 'Scholarships to Young Artists';

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Increase Expenditure on Education

2988. SHRI Y.S. AVINASH REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether in 2022, only 2.6 per cent of the nearly 1.9 million candidates who wrote the National Eligibility cum Entrance Test (NEET) in India managed to secure a seat for MBBS in a Government college;

(b) whether millions of young women and men in the country are denied the opportunity for affordable basic and higher education and there is frustration among the educated due to few decent jobs;

(c) if so, whether the Government proposes to increase expenditure on health and education to provide a boost to more new jobs as teachers and doctors, especially for women, and a greater supply of younger professionals and skilled workers; and

(d) if so, the details thereof/facts thereof/ corrective steps being taken while allocating the funds for various schemes?

NEW DELHI;
August 1, 2023
Sravana 10, 1945 (Saka)

Exclusion of Offences

†2989. DR. SANJAY JAISWAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is contemplating to exclude some offences GST tax payers from the category of offences; and

(b) if so, the details thereof?

Skill Development Training

†2990. SHRI PASHUPATI NATH SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government is aware that a number of youths are struggling for employment even after getting skill development training;

(b) if so, the steps being taken by the Government to utilize the power of these youths for the sake of the nation; and

(c) whether the Government is taking any concrete step for the employment of the trained youths of Dhanbad in Bharat Coking Coal Limited?

UTPAL KUMAR SINGH
Secretary General

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**LOK SABHA
CORRIGENDUM**

to the List of Questions for WRITTEN ANSWERS
on August 07, 2023/Sravana 16, 1945 (Saka)

Question No.	Correction
2916	(i) Part (a) line 2 : For: "Pradhan Mantri Adarsh Gram Yojana" Read: "Pradhan Mantri Adi Adarsh Gram Yojana" (ii) Part (c) line 1 : For: "Pradhan Mantri Adarsh Gram Yojana" Read: "Pradhan Mantri Adi Adarsh Gram Yojana" (iii) In Heading: For: "Pradhan Mantri Adarsh Gram Yojana" Read: "Pradhan Mantri Adi Adarsh Gram Yojana(PMAAGY)"

New Delhi;
August 03, 2023
Sravana 12, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General